THE LEADER OF THE HOUSE (SHRI M. S. GURUPADASWAMY): Mr. Vice-Chairman, Sir. there is a slight change in the order of business of the House for tomorrow and the day after.

There will be a discussion on the economic situation at 6 P.M. tomorrow and, on the 29th, we will have a discussion on Bofors.

SHRI M. M. JACOB (Kerala): You had agreed to have the discussion on Bofors tomorrow. Why have you changed it now?

SHRI M. S. GURUPADASWAMY: Because the Prime Minister will be replying at that time.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—(Contd)

श्री दरबारा सिंह (पंजाब) : मि वाइस चेयरमैंन, मुखर्जी साहब ने श्रपन भाषण में एक बात बहुत इंपोर्टेट वही है जो कि मैं बाद में कही हैं श्रीर वह यह कही कि परफार्मेस पर हम देखेंगे, मैं उनकी बात मानना हूं कम्यूनिस्ट पार्टी उसकी कैटेगराइजेशन ऐसी है जिसमें वह जरूर इस बात का ध्यान रखेंगे कि परफार्मेस कैसी है और उनके अनुकूल है और ऐसा है जिसमें बह प्रोग्नेसिव व्यूज अपने रखते हैं, भ्रश्या जो उन्होंने कहा है उस पर चलेंगे। मुझे श्राज बहुत कुछ नहीं कहना है, इसलिए कि वह जो प्रेसीडेंट का एड्रेस था वह सारे का सारा 15 मिनद में पढ़ा गया। मैं प्रेसीडेंट की बहुत इज्जत करता हु। हमारे बहुत पुराने स्वतंत्रता सेनानी हैं<mark>, फ़ाडम फोइटर</mark> रहे हैं, उनकी बहुत इज्जत है। लेकिन यह तो वकतव्य जो है जो सरकार ने दिया हुआ है उस पर हो वह बोले हैं भीर 15 मिनट में वह खत्म हो गया। उस पर हमारे लोगां नेः एतराजः क्रिया कि पिछली सरवार ने कुछ नहीं किया है इसलिए यह बदली है। बदली है तो अजि सिंगल मैंजोरिटो कौन ह म अस्पेकिसनः में बैठे हैं, इसलिए अपको

परफर्क्स्स देखले के लिए यह नहीं है ि न्नाप 141 हैं न्नीर हम 193 हैं। हमने कुछ ति गड़मवाजी नहीं की है, वह जो किया है वह अपने किया है। 141 स्रादमी स्रीर दूसरे लोगों को साथ लेकर **ऋाप बैठे हैं, मैजोरिटी में** है, लेकिन अपने आए मैजोरिटी नहीं है। श्रापने एकोमोडेट किया है कुछ लोगों को इस वात के लिए कि हम ग्रीर श्राप मिल कर काम क्षरेंगे, कंसेंसस लेकर सारे देश को लेंगे। श्राज यह कहा गया, मुखर्जी साहब ने कहा, ठीक कहा कि हम सारे हिन्द्स्तान के लोगों से इस बात को पर्छेगे ग्रौरकब तक पूछेंगे और कितना वक्त उसके लिए लगेगा? यह बात कोई पता नहीं है कि कितना वक्त लगेगा। मैं यह कहता हं कि क्या यह सच नहीं है कि पिछले सालों में कांग्रेसो राज में एग्रीकल्चर बढ़ती गई है, फैमिन को िसने बचाया अंग्रेज के वक्त का पता है, लाखों लोग मर गए थे। लेकिन हमने सभी लोगों को बचाया, गाय को बचाया, श्रादमी को बचाया। लोगों पर पैसा खर्च िया है है हर जगह पर बात की तब जाहर यह बात हुई है। कोई बात ऐसी तो नहीं है, पिछर्ल। गवर्नमेट की परफार्मेंस ऐसी तो नहीं है कि जिस पर कटाक्ष कर सकें **ग्रौर यह कहते रहे। इस के साथ-साथ में** कहनाचाहता हंकि यह कहा गया है कि क्लड्ज स्राए। उसका भी है इंतजाम किया गया है। कई सरकारों ने ग्रपने सवाल उठाए, पैसा मांका तो जितना उसको चाहिए या उसको उतना दिया गया। उसको भी देने में सरकार ने कोई हिचिकिचाइट नहीं की। यह सब चीजें अभर में एक-एक श्रापको बताऊं तो इंडस्ट्री में ग्रीर जो एग्रीकल्चर में शोध रेट हुग्रा है श्राप उसको नजरग्रंदाज नहीं कर सकते, बावजूद इस बात के कि फ्राज सारो चीज जो है वह अपनी कामयाबी को इस बात में तबदील करके कहते है कि क्योंकि अपने कुछ किया नहीं था। सरकार एक कंटीन्यूक्रस है, चेंज क्राती है। क्रापकी याद नहीं है कि 1977 में चेंज आई और हम एक तरफ हो गए। लेकिन भ्रापको याद नहीं कि एक 1980 में चेंज श्राई श्रीर वह लोग जिन्होंने कुछ नहीं तीन साल सिवाय इंदिरा गांधा के खिलाफ 3.00 Р.м,

मुरुदमें बनाने के बह सारे के सारे साफ हो यए और एक इस्फ कर किए वए। मुखर्जी साहब ने यह कहा है कि 1984 में यह सिम्पेथा बोड क्या, सेकिन सिम्पेथी बोट नहीं या अकेला। बहु असेसिनेशन किसने किया? स्क्रीन लोग थे उसके पीछे महात्या गांधी के असे सिवेशन में ? कौन लोग थे, जिन्होंने इक्किरा मंधीका अभेसि-नेशान किया? मैं उसमें चाहता।

उपाध्यक्ष महोद्रज्ञ, मैं यह कहना चाहता हं कि यह वे फोर्सेज नहीं है, जिन फार्सेज के साथ न्नाप बैठ मए हैं। यह फोर्सेंज वे हैं, जो **कम्युन्ति** किज्यम में, जो फिरका एस्ती में पूरी तरह यकोब रखती है ऋषीर जब भी कभी पृक्किलज्या टूटता है ती वह हमेशा कोज असी है फिरकेदारी को। यह बात सबको पता है। श्राप भी जानते हैं इस बात को। तो मैं यह अर्ज करना चाहता या कि हमने यह जितना, भी काम पीछे किया है, उसको मलिफाई करने के लिए इस एड्रेस में नहीं है, एड्रेस में यह है कि हम क्या करने वाले हैं। ऋतए श्रापने पोजिटिव बातें कहने के बजाय निगेटिव बस्त करनी शुरु कीं। प्रमण में कहंती मेरे पास पूरी एक किताब है, किसको पढ़ना शुक्र कहा बो दो घंटे लग जाएंगे। जो कुछ कांग्रेस के जिल्ला है फिल्कें पांच साज में, कार्गेकाइका केंवर वे लिए किया है, ब्रुड़रे खोगों के ज़िए किया है, पर्शटिस-पेशक लेकर को कीते ही, इस पर जितना कहें कह कि है। के तो एक बात कहता हूं कि नेशानल फीक्ट भी र इंटरनेशमक फील्ड में कोई कम नयमः नहीं हुन्धाः है।

उपाध्यक्ष महोदशः में एक बातः शापसे पूछता हं कि क्या यह माइनोरिटी गवर्नमेंट : नहीं है ? माइनमेरिटी गवर्नमें है । दूसरे लोग बाहर से, मदब बाग्रहे हैं, दूसरे श्रपने वाजू को सामने कहते रखकर कहते हैं कि हमको इनके साम्यः चलना है ऋतिर वे अपनी राम देकर साथ चल रहे हैं वरना यह तो माइनोरिक्टी ववर्तमोट है ही। मौन इस बात को नहीं मानताः। यह खद भी मानते हैं, दो पी सिहार्चाने बुद कहा है---हम माइनोरिको गर्कामेंट है, हम दूसरे

की मदद ले रहे हैं। यह इनका खुद त्रपना भाषण भी है। मैं यहकहना चाहता हूं कि यह दोपक्ष हैं, इनका श्रापस में कैसे मेल होता है? मुझे समझ में नहीं भ्राया। एक पक्ष है बों के जें। पी। जिसके लिए वस्यनिस्ट पार्टी ने कहा-हमारा कोई समझौता नहीं हो सकता उस लोगों के साथ, जो लोग फिरवापरस्त है श्रीर जो यह कहते हैं कि गर्व से कही, हम हिंदू है, हमारा जनसे कोई समझौता नहीं है । यह इलैक्शन के दिनों में इन्होंने कहा कि हम उनसे समझौता नहीं करेंगे। लेकिन डायरेक्टली ग्रवैर इनडायरेक्टली वही बात इन्होंने कर लो। मैं बहुत सो बातों में कम्यनिस्ट पाटी की उन बातों को मानता हूं कई चोजों में मैं उनके साथ हूं श्रीर मैं इससे कोई हैजीटंशन भी नहीं करता, लेकिन में समझना चाहता हूं कि ये दो श्रापोजिट पार्टी श्रापस में -कैस मेल खागई? यह बात ऐसी हुई कि जे बी के साथ तो हम हो सकते हैं, लेकिन फरकापरस्तों के साथ नहीं हो सकते, लेकिन फरकापरस्त जे० डी० के हा सकता है। तो ग्राप कहां रहे? श्राप भी वही चले गए। यह जो फार्मेशन श्रौर कांबीनेशन जिलना हुग्रा है, वह ऐसा मालम होता है कि एक खिचड़ी बन गई है। जो कभी भी अपने आपको पूरे तौर पर आगे ले जायं, पांच काल के लिए, चले जायं दस साल के लिए चले जायं उससे फर्क नहीं पड़ता । नेक काम करेंगे तो नेकी रहेमी और हम भी उसके साथ होंगे । लेकिन यह पन्द्रह मिनित की स्पीच से आप यह निष्कर्ष निकालें कि जो श्रापकी कही हुई बात हैं, जितनी बातें आपने कही हैं, वह सब पूरी हो जाएंगी तो भाप गलतफहमी में हैं, इससे ज्यादा श्रौर कुछ नहीं।

मैं यह कहता हूं कि यह बातें कांफ्लिक्टिंग हैं । यह कहां गया भ्रापका सेकुलरिज्म, नोन-एलाइनमेंट और एण्टी-इम्पीरियलिज्म ? यह कम्य निस्ट पार्टी कहां है, कहां चली गई ? श्रमर एण्टी-इम्पी-रियलिज्म है, तो इनके साथ समझौता कैसा ? उन लोगों के साथ समझौता कैसा, जो इम्पीरियलिस्टों से किसी न किसी रास्ते पर मिलकर हिंदुस्तान को जोड़-तोड़ कर [श्री दरबारा सिंह]

इसको खराब करना चाहते हैं। उनका भी घ्यान ग्रापने रखा कभी? बी० जे०पी० ने साफ कहा है--हिंदू राष्ट्र। मैं तो ग्रपन अपको हिंदुस्तानी समझता हूं। मैं न हिंदू हूं, न सिख हूं, मैं तो हिंदुस्तानी हूं। लेकिन बी॰जी॰पी॰ वालों ने यह नहीं कहा कि हम हिंदुस्तानी हैं, बाद में कोई हमारी पार्टी हो सकती है। यह हिंदू राष्ट्र नहीं है, यह हिंदुस्तान है ।

श्री पशुपति नाथ सुकुल (उत्तर प्रदेश): उपसभाध्यक्ष जो, यहां कोई कैबिनेट मिनिन्टर ्नहों है । ...(**व्यवधान**)...

SHRI DARBARA SINGH: We do not want a Cabinet Minister here. You are very muh here. Don't worry.

SHRI P. N. SUKUL: It must be noted.

SHRI DARBARA SINGH: There are many people to note it.

SHRI VITHALRAO MADHAVRAO -JADHAV (Maharashtra): Who is the Cabinet Minister, Sir?

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): The State Minister is there.

SHRI VITHALRAO MADHAVRAO JADHAV: A very important discussion is going on. At least a Cabinet Minister should be there.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): No. no. That is for them to decide...

SHRI VITHALRAO MADHAVRAO JADHAV: It shows how serious they are about the President's Address.

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANOBHAI KOTADIA): I am here. I am taking notes.

SHRI V. GOPALSAMY: We are listening to his speech. (Interruptions).

श्री दरबारा सिंह: महोदय, मझे कुछ शक मालूम देता है कि कहीं कम्युनिस्ट पार्टी ने सेक्लरिजम को डायल्युट तो नहीं कर दिया है, इनके साथ के लिए । हमें सैकुलरिज्म को पकड़े रखना है, ग्रगर हम हिंदु:तान की इंटिग्रिटी चाहत है।। अगर देश को मजबूत रखना चाहत हो, ग्रगर इसे एक रखना चाहते हो । लेकिन ग्राप ग्राडवाणी जी का बयान पढ़िए जोकि उन्होंने शिमला में दिया है–यह टुट जाना चाहिए, वह टुट जाना चाहिए । यह सूबा टूट जाना चाहिए, वह सूबा टूट जाना चाहिए । इससे क्या निकलता है ? यह निकलता है कि जैसा के हमारा शक रहा है हिंदुस्तान का तोड़ने के लिए बाहर से और अंदर से ताकत लगी हुई हैं। वे मदद कर रही हैं । इस बयान से साफ जाहिर होता है कि कुछ ऐसी चीज चल रही हैं जिससे कि ग्राहिस्ता-ग्राहिस्ता देश उस तरफ चला जाए कि देश की इंटिग्निटी, उसकी सालि-डेरिटी जो है, वह टूट जाए । इसे तोड़ने के प्लिए लोग लगे हुए हैं। ये लोग हिंदुस्तान के ग्रंदर के भी हैं ग्रौरबाहर से भी हैं। 🕍 🗓 FEA.

महोदय, रोमानिया का ग्राप उदाहरण ले लीजिए । वहां 70 हजार म्रादमो करल किए गए । ... (व्यवधान) ... पनामा में जो कुछ हुआ। या हो रहा है, वह एक ही बात है लेकिन यहां बोलने वालों मे से किसी ने भी श्रमरीका को इसके लिए कंडैम नहीं किया । यह नहीं कहा कि यह जो कुछ हुआ, गलत बात है। किसी न यह कंड म्नेशन नहीं किया कि यह इम्पीरियलिस्ट फोर्सेज को खत्म करना चाहिए, हम इसे कंडम करते हैं। ऐसा किसी ने भी नहीं कहा।

उपसमाध्यक्ष (श्री जगेश देसाई) : सी० पी० ग्राई० ने कहा है ।

भी दरबारा सिंह : सी० पी० आई० के हमारे गृप्ता जी हैं जो कुछ-न-कुछ बोलते हैं । उनके अलावा सभी चूपचाप रहे हैं। यहां कोई "चुप" रहने का दिन तो नहीं है। बोलने का दिन है, खुलकर बोलने का दिन है। क्यों नहीं बोलते कि

रूमानिया में क्या हुआ है ? क्या हम इंटरनेशनली बिल्कुल कट ग्राफ हो गये हैं । हिंदुस्तान बिल्कुल दूर चला गया है। हमें इस बात पर ध्यान देना चाहिए हमारे यहां नान-एलाइनमेंट पर जितना काम किया गया है, इंदिरा गांधी से लेकर अपद तक, वह सब चीजें एक किनारे लगाना चाहते हैं । मान-प्रलाइनमेंट जो है वह तीसरी ताकत बनी है श्रौरतीसरी ताकत इस बात के लिए है कि अनिया में सारी जगह पर शांति हो, पीस हो, ट्रैक्वेलिटी हो सके, लोगों की डेवलपमेंट हो सके । जितना रुपया न्युक्लियर और दूसरे हिथयारों पर खर्च किया जाता है सारे का सारा बंद हो जाए तो 2 साल में जो लोग ग्राज पुश्रर हैं, गरीब हैं, जिनका मुखर्जी ने हर वक्त नाम लिया है, बे सब के सब 2 साल में अपने पांवों पर ही खड़े नहीं हो सकते बल्कि ग्रमरीका की ताकत जितनी है उसके बराबर के हो सकते हैं। इतना रुपया उस पर खर्च हो रहा है। क्या यह कोई छोटी बात थी जो इन्दिरा राधी ने और जवाहर लाल ने श्रारू की ? हमारे राजीव संधी ने क्या नहीं किया ? सारे मुल्कों में घूमकर क्या नहीं किया? क्या अफ्रीका का फण्ड नहीं बनाया क्या लोगों को यह नहीं कहा कि तमाम इकट्ठे होकर जो लोग दबे हुए हैं, उनके साथ हो ? 101 मल्कों को यहां पर इकटठा किया और फिर य॰एस०एस०ग्रार० के सबसे षड़े मसीहा हैं श्राज। पुनिया में उसने लोगों को इस बात की तरफ लाया है कि हम संसार भर में अमन कायम करेंगे । उस श्रमनं को तोड़ने के लिए यह सारी बातें ग्रमरीका कर रहा है, क्या यह बात समझ में नहीं बाती? यह इम्पोरियलिस्ट फोर्सेज कौन सी हैं जो हमे तोडने की कोशिश कर रही हैं? इस तरफ ध्यान देने की जरूरत है धौर खासकर में कम्युनिस्ट पार्टी ग्रौर दोनों कम्युनिस्ट पार्टियों को कहता हूं कि वे इसकी तरफ खास तौर पर ध्यान दें। यह नहीं कि बहक जाएं, उसकी तरफ चले जाएं जिसकी तरफ जें डी जा रही है। में नहीं **जे० ड**ी० की बात JD is not a party. It is a combination of certain breakdown parties.

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बद्द जो लीडर है, बहुत ग्रन्छे हैं। इमर

लोडर हमारे बैठे हैं, उघर वे लोहर हैं जो कहते थे कि हमें उधर जाना चाहिए, चले गए। कोई बात नहीं, प्रच्छी बात हुई। चेंज इज ऐ नैसेस्टी, अकिन चेंज हुई है 1977 में भी हुई है, 1980 में भी हुई है, 1984 में भी हुई है, फिर हो जाएगी फिकर न कीजिए। ... (स्यवधान)....

उपसभाष्यक (श्री जगेश देसाई): भौर कितना समय लेंगे आप ?

श्रीदरबारा सिंह: 5, 7 या 10 मिनट ज्यादा से ज्यादा।

उनसमाध्यक्ष (श्री जोश देताई) : 5,7 मिनट में खत्म कीजिए।

श्री दरवारा सिंह: मैं कह रहा था कि पंजाब के वारे में यहां बहुत कुछ कहा गया। पंजाब के बारे में मैंने कहा कि 17 तारीख को एक मीटिंग हुई जिसका यहां जिक किया गया। हमारे पहले साहब जो बोध हमारी गवर्नमेंट की तरफ से, उन्होंने कहा कि 17 तारीख को हमने कान्सेंसिज ली है। मैं इस बात से इनहराफ करता हं। कान्सेसिज जब होती है, पहले उस पर डिस्कशन होती है और उसके बाद कोई कान्सेंसिज बन जाए तो ठीक बात है, लेकिन एक इाफ्ट हमारे सामने दो बजे रात को भेजकर, साढे चार बजे भेजकर, साढे बारह बंजे हमारे सामने रखकर यह कहा गया कि कहो यह ठीक है। हम कैसे कह सकते थे । हम पढ़कर, उस पर पूरे तौर पर एक-एक चीज पर हम लिखकर लेकर गए ये कि इन बातों पर हम डिस्कथन करना चाहते हैं। डिस्कशन करने के बाद श्रगर श्रापका कोई कान्सेंसिज निकलता है, हम उसके लिए तैयार हैं । हम नान-कोम्रापरेटिव नहीं हैं । श्रगर हम नान-कोन्नापरेटिव होते तो हम वहां जाते नहीं। हम गए, वहां जाकर नर्रासह राव जी ने हमारी तरफ से केस जो है मेल वरिडड अल्फाज में पेश किया, सेकिन होम मिनिस्टर यह कहते हैं कि हो गया । यह कोई बात ऐसी तो नहीं है, कबड्डी का खेल तो नहीं है कि हो गया तो हो गया। क्या

श्वी दस्वादा सिंही

मत्तालव है इनका ? यह बात मैंने सब कही है ति हम काहते हैं कि कोई हमें बताए यहां कि हम पहली चीज यह रखना चाहते हैं कि अन्तन्दपूर रेजोल्यूशन इनको मंजूर है ? जे० डी० को मंजूर है श्रानन्दपूर रेजोल्यूशन, जिसमें साफ कीर पर लिखा गया है कि हम एसा देश भीर काल चाहते हैं ... (व्यवधान)

श्री चतुराकन मिश्र : एक बात ग्रगर पूछते की इआजन द ग्राप तो ... (अवद्यान)....

श्री दरबारा सिंह : इनसे पूछिए ग्राप, मेरा वक्त ज्ञाया न कीजिए ।

श्री चतुरानन मिश्र: ग्रगर ग्राप कहेंगे तभी न।

भी दरकारा सिंह : हां, जरूर जी।

श्री चतुरातम मिथः यह बात हो सकती है कि कान्सें मिश बनावे में आपसे पूरा कि चार नहीं लिया गया हो, इम बात को हम समझ मकते हैं लेकिन एक बात बताइए कि जब तए प्रयाम हो रहे थे, सारे राष्ट्र से अपील की जा रही भी तो आत्रकी पार्टी में उम अपील से क्यों हिम-एसोसिएट किया? यह तो समझ सकते हैं कि सरकार में गलती की हो, समें मलती की हो लेकिन इस राष्ट्रीय संवत्त पर पूरी राष्ट्रीय भावता में अलग हीकर के अपमें सपील होने में क्यों नहीं साथ हिया?

भी बरबारा किह : तब अभप ग्रहां बैठे थे का नहीं, मुझे पता नहीं । लेकिन वह अपकट था, उसमें कहीं माबील नहीं लिखी हुई थी । हम में कहीं माबील नहीं लिखी हुई थी । हम में कहां कि आप इसको आहे दुरुस्त कार लेकिए । हमने कहां कि आप इसको आहे दुरुस्त कार लेकिए । हमने कहां कि आपने इसको कांसल्ट किया। प्राचकों कंसल्ट किया। प्राचकों कंसल्ट किया। प्राचकों कंसल्ट किया गया, दोनों ऐलाइड पार्टीं को कंसल्ट किया । लेकिन कांग्रेस को कंस्ट नहीं किया ।

करता है। इसलिए वहाँ बात आई थी तो हममें नहा या कि ये इश्युज हैं, इनकी डिस्मयं करे मीरियर। श्रामन्दपुर साहब रेजलबान को आप भानते हैं ? उसमें लिखा है कि एक अलाहदा इलाका होगा और उनमें अलग कांस्टीटयशम होगा, यह बाहा उन्होंने । यहां पर कोई मृह म लो अवाब देता नहीं, कैसे ही कर दिया जाता है। क्या कुछ स्राप्त पंजाब में नही हो रहा है ? पंजाब के ग्रंदर पिछले 20 दिन में कितने मर्डर हए हैं, कितने पुलिस के कत्ल हुए हैं, कितना पुलिस वालों को डिमोरेलाइन किया गया है? वतं लष्ट बाजार गरम किया गया है। एक एक अभाइमी की बहां में उठाकर ले जाते हैं और उमका करल कर देते हैं या उसकी ऐवज में प्रवने साथियो को छड़वाने की कोशिश करते हैं जैसा कि जम्म काश्मीर में भी हमा ग्राह दूसरी जमेहनें पर भी हुआ । भादमी को चिट्ठी मिल रही है कि आए इतना पैमा दो नहीं तो कत्ल कर दिए जाक्रोमे । कल है। ग्रम्तमर में एक शहरी को उठाकर ले गए। किम बात के लिए ? उनने पैसा मांकते हैं । उनके साथ श्रापका जोर हो तो ग्राम्य क्या उकाब देंगे मई पतानही। प्रापके बड़े क्डे लोडरको, बीठ वी । मिह को यहां आकर बोलना काहिए कि - whether they accept the Anancipur Sahib Resolution or not.

कल मान ने भी सह बस्त कही है कि हम ग्रानंदपुर साहब रेजलूशन के मानते हैं, हम स्वर्गलस्तान को नहीं समन्ते।

I say, the Anandpur Sahib Resolutiin is the starting point for Khallstan. अगर आप आनंदपूर साहब रेजलूकन के मानते हैं कि उनका सैपरेट इलाका है, सैपरेट झंडल हो और कहां केवल खालसाई का बोसबाला हो लो बताइए। हिन्दुओं के का बोसबाला हो लो बताइए। हिन्दुओं के कि वहां पर एम०बी०वी०एम० के, इंजीनियरिंग कालेक के कलामेज को कहा पर मानो । वहां इंजीनियरिंग कालेक में कहां पर ताले लग रहें हैं । कीन वहां पर ताले लग रहें हैं । कीन वहां पर ताले बोलके के किए जाएका? वहां जो सालेक के किए जाएका? वहां जो

कुछ हो रहा है-वह इतना सोस्मिस है-कि जिसके सिए पहेरी वौर पर अपन करने की जरूरत है । जन्मू आक्रमीर से 15-45 लोग. 18-48 स्टेम अस्टर स्था स्ता अभ्य करते हैं...

भी सुरेन्द्रजीक रित्ह प्रहिनुवालिया : उक्सभाष्यक अहोदम, मेंब्री महोदय यहाँ अभी अविकास की फाइल देख रहे हैं और कोई फाँइंट नोट नहीं कर रहे हैं। महां पर इतने महाव्यपूर्ण महे उठाए ना रहे हैं और सरकार की नैर-जवाबदेती देखिए कि ये दपसर की पाइलें देखे रहें हैं। ये जिल्ह कीज का अवाब हैंगे ? ... (वसात्राध्या)

SHRIMATI JAYANTHI RAJAN: No points have been noted. (Interruptions)

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): I think, the hon. Minister should note... (Interruptions) This is a discussion on the President's Address and I think, the hon. Minister also should be very serious about it. (Interruptions)

SHRI MANOBHAI KOTADIA: Sir, whatever the hon, Member Shri Darbara Singh, is saying, I am taking .: (Interruptions)

THE VICE-CHAIRMAN (SHRÎ JAGESH DESAI): Only one Minister is there. At least, you should note. This is a very serious matter (Interruptions)

SHRI DARBARA SINGH: Lam not concerned with the Minister. There are hundred and the people sitting over there. They will report R. Do not work (Intersuptions)

SHRIV NARAYANASAMY (Pondicherry): We cannot expect more from this minority Government, (InterruptHem)

श्री बरहारा सिंहु बहुत पैनफुल बार्बे हुई है जो म पती जी के साथ हुया है,

किसी की भी लड़की होती, हमारी भी लड़की है इसमें कोई शक नहीं है। लेकिन जो कुछ वहां हुआ है, एक के बदले एक छोड़ने की उससे ज्यादा बहुत कुछ हुआ है हुम को पता है। हम यहां कहेंगा नहीं चाहते। उनसे उब पूछा ग्यां कि इट्टरू को कहां से लाखे तो कोई जवाब नहीं दिया । यह इसाहा-बाद से लैकर गर्भ। उत्तर दोशीन दिन बातः की । उनकी मीडिएंटर क्षनाया उनसे यह "कहा ग्या कि आप यह कामें करें। हुने पंछना चाहते हैं उनकी साया गर्वा है उन्होंने कोई जेवाब नहीं दियां। यह उपेकी मंत्री है वह जवाश हैं की न दें। ब्रोडी से कहा गया निर्देश उनकी में जी है पह जबिंब दे यो न दें । वह चंद रहे वह हम इंसकों बढ़ाना नहीं चर्रहते । लेिके यह बीत बताना चाहता हुँ कि उम्मू कश्मीर में जो कुछ हो रहा है उसके लिए यह क्या मेदद कर रहे हैं? यह कहता कि ईमने उनकी कहे दिया जि ग्रपना एडमिनिस्ट्रेशन दुरुस्त क**रौं**, एड मिनिस्ट्रेशन उरुस्त करने के लिए कहने। क्या टेह मदद है ? श्रीपर्ने संबं को यह कह दिया कि दुरुमा करो, दुरुत करों, दुरुस्त करो । सबसे पहले बोलने बासे सदस्य ने यह बहा है जितनी श्रपोजिशन की सरकारें हैं उनको वानिंग दी है कि ध्रगर वह हमारे कार्न करने के मृतस्लिक काम नहीं करेंगी को हम उनको देख लेंगे। स्वा- देखेंगे? तोड़ेंगे,? तोड़ दीजिए हम तैसार हैं इसके लिए। हम इसेक्शन से डरतें हैं क्या ? हम इंलेक्शन से नहीं डर्म । हमने इलैंक्शन करावा । आप इलेक्सन से डरते हैं। कभी एक सुबे में कराते हैं कि की इसरे मुखे में असते हैं। श्राप तोड्ना चाहते हैं तो वोडिए लेकिन हमें धर्मकी त दीजिए क्योंकि इन धर्मिक्यी में बेहिर निकेश हुए हैं हैम । हैमने प्रमेजों की भारभीट खोई है। हमने बहा से बहुत कुछ सीखा है। हम पूछ भी कारक पीट खा सबस्ते हैं..। श्राप. इसके मुकाइस्तो. में कुछ भी नहीं हैं। इसिलए अपूर्ण यह बात मत कहिए। पंजाब के बार्ट में में कहा। चाहता हूं कि आप ध्यान दीबिंद

भी ईश दत्त यादव (उत्तर प्रदेश): अराप हम को धमकी दे रहे हैं।

श्री दरबारा सिहः स्रापने जो हम को . धमकी दी है उसका जिक्र कर रहे हैं। इसको कैथोलिक चर्च कले कंडम करें. दूपरे लोग कंडम करें लेकिन यहां कोई नहीं कहता कि पनामा में क्या हुआ है, फुलां जगह में क्या हुआ है । हमने इन्टरनेशनल तौर पर जो .काम किया है, हमारे एक्स प्राइम मिनिस्टर ते जो काम किया है, राजीव गांधी जी ने जो कुछ किया है, कांग्रेस ने जो कुछ किया है श्रापको भूलना नहीं चाहिए। श्राप यह सब भूल गए हैं। हमारे कम्यु-निस्ट भाई भी पहले उसकी प्रशंसा किया करते थे लेकिन आज इस बात के लिए चुप हैं, गुम हैं। क्यों ? बोलिए जहां-श्राप को ठीक लगता है वहां मदद कीजिए और जहां श्रापकी पालिसी के खिलाफ काम होता है उसके खिलाफ बोलिए। **ग्रापका मुंह वहां क्यों नहीं खुलता**? (व्यवधान) ।

. श्री चत्रानन मिश्र : जुमां-जुमां श्राठ रोज हुए हैं। (व्यवधान)

श्रीदरबारासिंह: मैं खत्म कर रहा हं। इस एड्रैंस में उन लोगों का नाम. नहीं है जिन्होंने देश के लिए श्रपनी जाने दी। महात्मा गांधी का नाम नहीं है, जवाहरलाल जी का नान नहीं है, इन्दिरा गांधी का नाम नहीं है, और लोगों का नाम नहीं है। जिन लोगों ने इस देश की ब्राजांदी के लिए काम किया है, मुक्क को आजाद कराया है, मुक्क को ताकत दीः है, मुल्क का डेवलमर्नेट किया है, कंस्टीट्यूशन दिया है उनका माम ाहीं है । वहीं केंस्टीट्यूशन दिया है िनस**के** कारण श्राप **श्राज ए**बर बैठे हैं श्रौर म इवर बैठे हैं । उस कंस्टीट्यूशन को ानाने वालों ने इस बात का ख्याल रखा था। अहूत सी नातें हैं कंस्टीट्यृशंन

में । कंस्टीट्यशन में बीट का अधिकार देने की उम्र 21 साल से घंटा कर 18 की है । युवकों को ज्यादा हिन्द दिये हैं ग्रौर कई ग्रम्छी चीजें की हैं। हमने जवारुर योजना शरू की थीं श्रांपर्ने उस योजना का नखौल उड़ाया। श्राप ज**वा** र लाल का नाम नहीं लेना चारते अध्यो स्राप स्नाज यहां बैठे हुए है उन्हीं के कारण श्राप बैठे हैं । (क्यवज्ञानः) मैं श्रापकी बात नहीं करता । में उन नोगों की बात करता हूं जिन लोगों ने जवाहर लाल जी के नीचें काम सीखा है। जिन लोगों ने महात्मा गांधी के बीचे काम सीखा है । उनका श्रापने जिन्न तक नहीं किया। ये म्फ्ती ग्रौर वी० पी० सिह या श्ररूण नेहरू कहां से श्राये हैं।, इनको किसने सिखलाया है ? ये कांग्रेस से गये हैं, इनको ट्रेनिंग **हमने द**ो है । जो लोग न्नाज नहीं हैं, जो सब से बड़े लोग थे, जिन्होंने हमें त्राजादी दिलाई, महात्मा गांधी, श्री जवाहरलाल नेहरू ग्रीर श्रीमती इंदिरा गांधी, इनका श्राप लोग नाम तक नहीं लेते हैं, उनका नाम लेने में श्रापको शर्म ब्राती है। जिन लोगों ने मल्क को श्राजाद करवाया, चमक दी, डेवलपमेट किया, श्रागे बढ़ाया, उनका नाम लेने में श्रापको शर्म ग्राती है। ग्राप कुछ बोलते नहीं, कुछ कहते नहीं, श्रापका मुंह सिला हुआ है, आपका दिमाग बंद किया हुम्रा है । म्रापने इस 15 मिनट के भाषण में कुछ नहीं कहा । लेकिन हम कहना चाहते हैं कि इस बोलेंगे, भ्रापका बजट श्राएगा, उस वक्त सब कुछ कहेंगे कि ग्रापने क्या किया है। ग्रभी तक मैंने विक्षी फर्द के खिलाफ नहीं कहा, किसी पार्टी के खिलाफ नहीं कहा, लेकिन में कहना चाहता हूं कि आपने जो यह इक्षर से या उधर से इकट्ठा किया हुआ है, उसके बारे में सोचिए। इस मुल्के में प्राइम मिनिस्टर जवाहरसाल नेहरू के नीचे प्रापने काम किया है। श्रीमती इंदिरा गांधी ने क्या दिया ? क्या उन्होंने बैंकों का नेशनलाइजेशन नहीं किया ? क्या मैप्रकीयर्स को उन्होंने खत्म नहीं किया। ये सारी बातें कही जी सकती हैं, लैंग्ड़ लेजिस मन के बारे में कहीं जा सकतो हैं, खेकिन वक्त नहीं है।

इसलिए मैं खींच कर बातें कर रहा है। श्राखिर में यही बात कहना चाहता है कि हाउस में हम बहुत ही बेलेन्स मे बात करेंगे, श्रपनी बात मजबूती स कहेंगे । हल्लडबाजी से कोई बात नहीं कहेंगे जिस तरह से ग्राप जब इधर थे करते रहे हैं। हम अपने पाइंटस को लोजिकली ग्रौर **रेश**नेल तरीके स[े]कहेंगे, न कि गाली-गलोज देकर कहेंगे। यहां जो वेल बना हुआ है, अगर यह असली वेल होता तो आप उसमें गिर जाते, लेकिन स्राप वेल में जाकर फिर यहां खड़े हो जाते थे। कौन-सी गाली श्रापन हमें नहीं दी, कौन-सा कागज हमारे मंह पर नही फेंका, स्पीकर ग्रौर चेयर-मैन और वाईम-चेयरमैन पर नहीं फैंका। य बातें करने का श्रव कोई फायदा नहीं है। हम लोजिकली अपनी बात कहेंगे श्रीर लोजिकली जवाब देंगे, श्रापकी तरह हल्लडबाजी नहीं करेंगे। इन अल्काज के साथ मैं श्रापका शकिया ग्रदा करता

SHRI V. GOPALSAMY: Mr. Vice-Chairman, Sir...Kindly see this. You should deduct the time consumed by these interruptions.

THE VICE-CHAIRMAN JAGESH DESAI): I will mark the time taken by you only...Please don't disturb him.

SHRI V. GOPALSAMY: The year 1989 will go down in the history of India as recording a remarkable change in the Delhi Darbar...You please listen to me. You will not understand these things...A topsyturvy change was brought about in the earlier part of the century in Soviet Russia by the Great Otober Revolution. The middle of the century witnessed the fall of Nazism and Foecism and the end of colonialism and imperialism and emergence of indeppendent countries including the Great India It is a paradox that the end of the 20th century is again witnessing a sea-change in Eastern Europe. Hats off to Mikhail Gorbachov

who opened the floodgates of change. Of course, there was a change in 1977 in India. The previous speaker, Mr. Darbara Singh, made a reference to that. But. Mr. Vice-Chairman, there is a great difference between 1977 and 1989. For the first time in the history of India, regional parties like the DMK. Telgu Desam and Assam Gana Parishad, along with the national party. Janata Dal, have now come forward to hold the reins of the Government. It would be very relevant on my part if I quote Pandit Jawaharal Nehru here. In the Constituent Assembly on 22nd January 1947, when the historic resolution was moved by Pandit Jawaharlal Nehru, he said:

"Wherein the said territories whether with their present boundaries or with such others as may be determined by the Constituent Assembly and thereafter according to the law of the Constitution, shall possess and retain the status of autonomous units, together with residuary powers, and exercise all powers and functions of Government and administration, save and except such powers and functions as are vested in or assigned to the Union, or as are inherent or implied in the Union or resulting therefrom;"

He declared so. Here, in the President's Address, it is stated:

"The Government proposes to adopt an alternative model of governance and development based on federalism and decentralisation. The Government will take steps to establish an Inter-State Council and to accord constitutional status to the Planning Commission."

Mr. Vice-Chairman, Sir, my heart is filled with joy and jubilation because Dr. Anna, the founder of the DMK the mentor of my leader, Dr. Kalaignar, and who contributed to Home Rule said in his last essay. before he died, entitled "Hail the [Shri V. Gopalsamy]

Dawn" wrote something and it would be very proper on my part to quote it now:

"Dear Brother,

...Nor am I happy of being the Chief Minister of our State under a Constitution which on paper is federal but in actual practice tends to get more and more centralised.... True, a sense of determination at the appropriate stage is all important. But this should be preceded by educating the public on federalism itself."

.So, this is the appropriate moment.

In the year 1974, when the DMK was ruling, we constituted a Committee, the Rajamannar Committee on Centre-State Relations, and the recommendation made by the Rajamannar Committee was adopted in a resolution by the Tamil Nadu Assembly, The suggestion was also I quote the suggestion accepted. which was adopted in the resolution which was moved by Dr. Kalaignar:

"The Inter-State Council should be constituted consisting of all the Chief Ministers or their nominees, with equal representation for all the States, and the Prime Minister as its Chairman. No other Union Minister should be a Member of the Council

In respect of any action to be taken in any matter relating to defence, foreign affairs, inter-State communication and currency in so far as it affects the Centre-State relations or a State or States, the Inter-State Council should be consulted.

Similarly, the Inter-State Council should have the opportunity to discuss all economic, fiscal, monetary and financial measures undertaken by the Federal Government.

The inter-State Council envisaged by Article 263 of the Constitution will be ineffective and will not serve any purpose.

The recommendation of the Inter-State Council should ordinarily be binding on the Centre and the States. If, for any reason any such recommendation is rejected, the recommendation together with the reasons for its rejection should be laid before the Parliament and the State Legislatures."

This is for loud thinking.

Sir, what he said after moving the resolution is very relevant and it is proper on my part to quote that:

"It is my earnest appeal to the Government that they should realise that implementationof these great changes in the Indian Constitution will form the basis for strengthening our country and increasing its prosperity and that it will contribute to develop the languages of the States, to preserve and protect the different cultures, to foster good relations among the States, to promote healthy relationship between the States and the Centre and to improve the economic conditions of our country your kind cooperation in this great endeavour. Moved by an ardent desire that the fruits of our freedom should be enjoyed fully by the neople and keeping their welfare at heart we on behalf of the Government of Tamil Nadu, have kindled this luminous lamp at the Centre of the stage of Indian politics. I beseech the statesman of India to help us to keep this flame alive and assist in preserving its glow."

Sir had Anna been alive today he would have been happy his heart would have filled with joy and jubilation.

Of course, in the year 1984 also in the State of Tamil Nadu, Congress was victorious. Many Members were elected rapresenting the Congress (I) Party from the State of Tamil Nadu. In this election many Members have come, yes, I agree. But, Sir, for five years since the end of 1984 till end of November this year there was no representation from Tamil in the Cabinet, in the Government headed by hon. Mr. Rajiv Gandhi. That is why when Mr. Valiullah made a remark about the Minister of State. I want to know from him why, while able and efficient persons were elected from Tamil Nadu, the whole State of Tamil Nadu was not given representation in the Cabinet headed by Mr Rajiv Gandhi.

But now magnanimously, generously, because we are a constituent part of the National Front, the South has been represented, not only Tamil Nadu. Of course, in the elections many of our members have lost.

. SHRI K. V. THANGKABALU (Tamil Nadu): All of you.

SHRI V. GOPALSAMY: Please listen There were able men and women in your party, but there was no representation from Tamil Nadu in the Cabinet for five years. What a shame!

SHRI S.K.T. RAMACHANDRAN (Tamil Nadui): There were three members in the Council of Ministers.

SHR_I V. GOPALSAMY: There was no member in the Cabinet. Would you contradict this? (Interruptions)

THE VICE-CHAIRMAN (SHRI JAG-ESH DESAI): I think your facts are not correct. Mr. Chidambaram was a Minister of State, but he was a Union Minister. Please don't say like that.

SHRI V. GOPALSAMY: There was no Cabinet Minister.

SHRI S. K. T. RAMACHANDRAN; He should realise the reality. (Interruptions) He should not speak such things.

SHRI V. GOPALSAMY: Sir, you are very time-conscious

THE VICE-CHAIRMAN (SHRI JA-GESH DESAI): Let him speak. Why do you worry?

SHRI V. GOPALSAMY: The disciple of Anna, the leader of the D.M.K. Group, Mr. Murasoli Maran, who contributed a thought-provoking analysis about State autonomy, has been given a berth in the Cabinet. We are happy. So, the point is, even though Tamil Nadu Members were there in the Congress, they were taken for a ride. But things are not like this now. For the first time in the history of India, regional parties have been given responsibility.

THE LEADER OF THE OPPOSITION (SHRI P. SHIV SHANKER): Mr. Gopalsamy, you should also refer to the President appointed in the last five years.

don't want to contradict the point I made about the Cabinet. I am happy.

SHRI P. SHIV SHANKER: You are speaking as a Tamilian. Very sorry to say this.

SHRI V. GOPALSAMY: Mr. Thangkabalu has said that we have lost. Of course. But have you got the guts to stand on your own legs? You want to sit on the shoulders of the Anna D. M. K. (Interruptions). Are you ready to accept the challenge? Would you contest the elections on your own without the help of the Anna D M. K., PALANI in Tamil Nadu? You candidates forfeited their deposit money in the Assembly elections, when you had contested on your own without the support of the Anna D.M.K.

THE VICE CHAIRMAN (SHRI JA-GESH DESAI): Please sit down. These are very minor matters. Please don't provoke.

SHRI V. GOPALSAMY: I did not provoke,

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): It is the prerogative of the Prime Minister whom he should make Ministers. Please leave this to him.

SHRI V. GOPALSAMY: Sir, you should deduct at least five minutas. How can we carry on when they are interrupting? (Interruptions)

SMRI M. M. JACOB: Sir, Mr. Gopalsamy was already drawing attention of the House that two more vacancies from Tamil Nadu are there. (Interruptions)

THE VICE-CHAIRMAN (SHRI JA-GESH DESAI): Please sit down. We had enough of this now.

SHRI V. GOPALSAMY: We are not mad after any post and we are not mad after any power like you. (Interruptions).

esh Desai): Please sit down. These are all minor matters. (Interruptions)

SHRI V. GOPALSAMY: You could not contest on your own in Tamil Nadu. You contested with the help of AIADMK. Are you ready to take up the challenge?

THE VICE-CHAIRMAN (SHRI JA-GESH DESAI): How can we run a House like this?

SHRI V. GOPALSAMY: Mr. Darbara Singh was telling that Mr. V.P. Singh and others were from the Congress (I). It was a good point he made. I recall the debate on the Finance Bill in the year 1987 when Mr. V. P. Singh was being attacked by the

members of the Congress Party after he resigned his membership of the Cabinet. These members tried to humiliate him. At that time Mr. K. Advani rose and said that Mr. V. P. Singh had taken a Bheeshma Pratignya. Subsequently when I had my turn to speak on the Finance Bill, I narrated that Mr. Vishwanath tap Singh had taken the vow. Pratignya of Vidura When Vidura was insulted and humiliated by Durwodhana; he said; "This unconquerable bow gifted by Parma Siva will not be utilised in the battlefield for you. So. I do break this bow." And he broke the bow and left. Likewise I say integrity and honesty of Mr. V.P. Singh is the bow of Vidura. Now, you have lost Vidura. So, the fate of Duryodhana you are going to face in the next elections." I said on the floor of this House at that time. That has hap pened. So, you lost Vidura. (Interruptions).

SHRI P. SHIV SHANKER: Just a moment. Mr. Gopalsamy is speaking very enthusiastically about everything except the President's Address.

SHRI V. GOPALSAMY: When the Prime Minister visited Amritsar, he was given a tumultuous and emotional welcome, I quote The Hindu dated 8th December:

"The whole of holy city of Amritsar came to a stand-still this morning on December 7 to accord a tumultuous welcome to the Prime Minister, Mr. V. P. Singh, whose visit marks a new chapter in the recent history of Punjab. The spontaneous response of the people to the first visit of Mr. V. P. Singh shortly after assuming office to the holiest of holy Sikh shrines, the Golden Temple, prompted a senior officer to comment that Amritsar belongs to Mr. V. P. Singh."

He provided a healing touch to the deep wounds of the Sikhs. But when they were butchered in the year 1984 in thousands, massacre took place. Nobody was there to give them healing touch. On the other hand they tried to add insult to injury justifying the carnage telling that when a big tree falls the earth is bound to shake. That was the reaction from the then Government, After five years since 1984, till the end of November 1984.. The Prime Minister's was, more or less, a prisoner's house. He could not come out openly. He had bullet-proof cars, bullet-proof dais, bullet-proof arangements everywhere Now, after five years, Prime Minister is coming out openly mingling with the masses without bullet-proof arrangements For years he was a prisoner of circumstances: The Prime Minister's house was a prisoner's house. Now, it has become a free home.

Sir, I would like to pay my tributes to Madam Indira Gandhi for pursuing a policy of very balanced approach towards the problem of Sri Lanka. But what went wrong? Where it went wrong? When it went wrong? whom? These are the questions agitating our mind, Mr. Rajiv Gandhi, the then Prime Minister created his own quagmire on Sri Lankan policy. Sir, I would like to beg of my friends here to lend me their ears. Something went wrong. When? When Mr. Prabhakaran was brought here treacherousky and confined in - communicado in the Ashoka Hotel, you rushed to Colombo to sign an accord to satiate the aspirations of Mr. Jayewardene. Then, you tried to thrust that accord on LTTE. Of course, they agreed to a certain extent. But we should not for get unpardonable blunders committed by the Government due to persuasion of certain people Twelve LTTE commandoes had to commit suicide due to the betrayal of India on the 5th October, 1987 which is the main resson for confrontation between the LTTE and IPKF. Sir. many times Mr. Prabhakaran tried to have a dialogue with this Government. I have

got copies of the letters with dates. On the 19th October 1987 itself he wrote a letter to the Prime Minister. On the 14th October...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Mr. Gopalsamy, you' have already taken 19 minutes. Your party's time is 21 minutes. Three minutes I am allowing in lieu of interruptions. So within five minutes you complete your speech; Otherwise what will happen is, it will go on

SHRI V. GOPALSAMY: For more than five minutes they have interrupted me.

THE VICE-CHAIRMAN (SHRI JAGESH DESAL): I am giving three minutes in lieu of interruptions.

SHELV. GOPALSAMY: All right, it happens like this. I would request my hon, friends at least now not to interrupt because time for interruptions will not be compensated. This is a genuine request. . (Interruptions) ... I cannot give you understanding.

On the 10th October, 1987, 14th October, 1987, again on the 25th October, 1997, 9th November, 1987, -1246 January, 1988, 9th Merch, 1988, communications were sent by Mr. Prabha karan to the Prime Minister for upconditional talks and for demanding ceese-fire. Sir, a cease-fire was declared but Kittu and 156 LPTE people were confined in Madras and Madurai prisons. Though they were brought here in a helicopter for madical treatment, they were confined in the jatts and a cease-fire was declared. Then Kittu gave an ultimatum to start fast unto death. Thay were air-lifted to Sri Lanka, Still they are in the IPKF prisoners' camps, detention campe. This went wrong. You send an emissary in our Indian military helicopter, Mr. Johnny, an able LTTE comman-After metting Prabhakaran der. when he was returning back he was shot dead by IPKF When I asked

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Mr. K. C. Pant, he said: "By mistake he was shot dead." So when you closed the doors, Premadasa asked for negotiations. They were forced to open a dialogue with Sri Lanka Government. So you are responsible for closing the door. These are the blunders we have committed.

Sir, on August 2, this year messacre took place in Velvettiturai. The London Times described it as My Lai massacre also the Indian Press. Temil people were butchered by IPKF Sir , wherever this butchering takes place, we have to condemn it. Therefore, what went wrong because of the short-sighted policy of the then Government of Mr. Rajiv Gandhi? Sir, on 8th December, hundreds of youths who had been abducted and taken by Tamil National Army were released to their parents before the Bishop before the church, hundreds of youth by the LITE. Now, the areas which have been taken by the LTTE. those areas, the people are very happy. You have created your own quisling Government and you armed the Tamil National Army because the previous Government, through TPKF, supplied plane-loads of weapones. Plane-loads of weapons were taken from here. They were equipped. The arms were given. You have created bloodshed. It is high time to witheraw the IPKF. At the time, this Tamil National Army which was created purposely to create turnoil and bloodshed in that area—this is my assertion... (Interruptions)... They havegot many speakers. (Intersuptions)

THE VICE-CHAIRMAN (SHRI JA-GESH DESAI): You please do not take his time. Please sit down.

SHRI V. GOPALSAMY: Sir, All India Radio is being used for the past two years...(Interruptions)...

SHRI V. NARAYANASAMY: What is your policy about Sri Lanka?

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): He is not the Minister.

SHRI V. GOPALSAMY: All India Radio has been making a systematic disinformation campaign. (Interruption)...through "ANBUVAZHI" and VETRIMALAI Programmes.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): He cannot speak on behalf of the Government. Please sit down, I will not allow, He is not a Minister. Order please. Please sitdown. No, I will not allow.

SHRI V. GOPALSAMY: Therefore, Sir, the tallest leader of the Tamil masses, Dr. Kalaignar, the Chief Minister of Tamil Nadu, has been trusted the job to protect He is the man to protect the welfare The propaganda or of the Tamils. disinformation campaign being carried on by All India Radio should be immediately stopped. It is my request. Before I conclude, Sir, I would like to say one thing...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Only one sentence.

SHRI V. GOPALSAMY: Sir, we are withdrawing the Postal Bill, thanks to the President for not giving the assent for the same. At the same time, the pernicious section 26 of the Postal Act, and section 5 of the Telegraph Act should be scrapped.

Sir, with these, I commend this motion, moved by Shri Yashwant Sinha and support it wholeheartedly.

SHRI S. B. CHAVAN: Mr. Vice-Chairman, I will be very brief and will confine myself to very few points which according to me deserve the attention of the hon. Members of this House on both sides. Sir, I can well understand and appreciate that the National Front Government did not have the time while preparing the President's Address and that is why,

I very well understand that the Ministries, I am sure, did not have the time to examine whatever political pronouncements are being made the President's Address and if claim of the Government is that all the pronouncements which been made, have been thoroughly examined by all the Ministries concerned, then I will be able to put before this hon. House that the financial implications will have to be properly understood before they claim this is a kind of mandate which they would like to implement. I am not going to blame you because of the fact that you did not have the time. But kindly show the courage to say that this was the kind of political document that they prepared it. Very well. I can well understand difficulty. It is very difficult to expect that within 15 days or .10 days the whole thing will be thoroughly examined by the Minister concerned and that he will come prepared with all the implications, financial implications specially. If they have thoroughly examined, certainly, would like to be enlightened on this subject.

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Sir, I would like to put forth one or two more points on this issue. I can well understand their claiming that the people have given a verdict in favour of a change. Certainly nobody can quarrel on But in paragraph 4, when it is said, "My Government pledges itself to fulfil the mandate given to it by the people", is it a statement of I do not think that the Government can possibly claim that they got the mandate from the people. The mandate is for a change. if this mandate is not properly under. stood, then, of course, it has its own support Without the implications of the two parties which claim support this Government, I do not think that the Government can say 'We are a majority and we have a mandate about this'. Unfortunately or fortunately, the two parties who are supporting this Government have contradictory positions and they have

not hidden the same, I am happy that it is an open Government which is now functioning. Everybody says it very clearly and it is a very happy situation that instead of hiding anything, they openly come out saying, We do not agree with this, I was myself surprised when hon. Member Shri Samar Mukherjee, whe is a very senior Member of House, came forth and said that the right to work had been conceded in the manifesto and the whole thing had been diluted in the President's I would like to sell him about what I had an opportunity to witness. I witnessed the Attorney-General giving his interpretation. 1 have not been able to understand who he is to give the interpretation the Government's policy. He says that though the Government has conceded this right, every effort will be made to see that the right to is being granted to all those who do have any means of livelihood, Ultimately the whole thing will depend upon the availability of resour-This is what the Attorney-General has said. I do not whether the Attorney-General the right to say this. It is, of course, beyond my capacity to understand that. But certainly it is a which the Government should take note of We would like to be enlightened on this as to whether the Government's intention is that this right to work is subject to the condition of the availability of resources. is why I began by saying that nobody has studied the implications. If the implications had been properly understood, then, of course, everbody is very clear in his conscience that what we are saying is a fact. It is of fact and there is no statement politics involved in this. Certainly everbody in this House will be very happy if the right to work is granted as a fundamental right without any kind of adjectives or some kind of qualifications which are being added Sir, the beginning thereafter. been rather unfortunate. As my hon, friend Shri N. K. P. Salve has

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said, we wish them well. We wish that they should complete their full Certainly we are not terested in toppling them. But, at the same time, how do you make a beginning of your Government? 4 P.M. It was big drafa which we witnessed, that Hon, Mr. Devi L'al was declared the elecas ted Prime Minister. I saw myself that news item which was. circulated and after about half hour or so that story was killed and he showed the magnanimity, he showed the generosity, of proposing name of V. P. Singh. It is a very rustic common sense, I must say, that in order to demonstrate to the people that it is no more V. P. Singh who . is running the Government, it is Devi Lal who has shown the generosity If my interpretation is wrong, if the information that I got is wrong, any . of the honourable Members, especially the mover who happens to be now here, should be able to tell me what the facts are. If it is an internal we are not interested in what happen But this was the story in the party. which was circulated. There is animportant thing which other very also had to be killed. I do Another know what the facts are. story which was circulated and which had to be killed was Mr. Devi Lal Printe was sworn in as a Deputy Minister in spite of the fact that the President was persistently saying that he was to be administered oath only as a Minister. But Mr. Dévi went on saying. No, no...' He used some Hindi words which meant Deputy Prime Minister. There was no such post and that is why when the story was circulated by a news agency it was killed thereafter. So these are the two things, rather inauspi-cious I should say. The whole thing cious I should say. began with this kind of a drama good which, in fact, is not a very augury . . .

-PROF. C. LAKSHMANNA (AndhracePradesh). Will you kindly yield for a minute?

AN HON, MEMBER: Why? Are you a Minister?

PROF. C. LAKSHMANNA: written anywhere that only Ministers have to speak and that nobody else on the Treasury Benches can speak? I am trying to understand the Constitutional posítion which has been raised by Mr. S. B. Chavan. very clear from the Constitution that it is the Prime Minister and the Council of Ministers. But there had been occasions when Ministers were sworn in as Minister of Agriculture, Minister of Home Affairs, Minister External Affairs, and so on. Is it not a fact?

AN HON. MEMBER: No, no, not as Deputy Prime Minister They are sworn in only as Ministers.

SHRI S. B. CHAVAN: I was under the impression that my friend was trying to correct me on facts. I don't think that he is borne out by facts. The facts are totally different from what the honourable Member What I am saying is that saying. we are interested in seeing a stable Government here. But how can it be a stable Government unless the Prime Minister has the capacity to say I am in full change of everything? Can he possibly stand here and say I can definitely implement the programmes which in the Presidents been announced That brings me to another Address? Mr. Sinha, you should point. able to explain to me, clarify what the facts are. If it is an internal matter, I am not concerned with that. But it concerns the nation. I was given to understand that there is a clear understanding between the different parties that you will not try to implement a programme on which there is no unanimity, that only the minimum programme on which there has been agreement, that is only programme which is to go ahead This is what we have heard If that be a fact, certainly we are entitled to know what are the points

which there has been an agreement what are the points which there has been no agreement. It is not your personal property or the poreptry of the party to which you belong. Certainly, the nation is entitled to know as to what the programmes are and whether these programmes represent what has been agreed to If that he so, then Mr. Samar Mukherjee would not spoken the way he has spoken here That clearly shows that the President's Address is not according to what has been agreed to between the different constituents of this National Government, if I may say so. They do not say that they are their constituents, but they are their supporters. Am I right?

SHRI V. GOPALSAMY: You are right.

SHRI S. B. CHAVAN: They are all not contituents, but support-

SHRI SAMAR MUKHERJEE: I have made it very clear that from outside we are supporting.

SHRI S. B. CHAVAN: I don't doubt your intention to support them. I am merely saying that the fundamental right, the right to work, as it was agreed to, has not been put in the President's Address. That is my limited point.

SHRI SAMAR MUKHERJEE: I told you that this demand has been our longstanding demand also.

SHRI S. B. CHAVAN: I do not disagree with you. I only support your point.

SHRI SAMAR MUKHERJEE: There is no question of agreement because our demand is accepted by them and that is why I am supporting them.

SHRI S. B. CHAVAN: Mr. Samar Mukherjee, if you now would like to change the stand sides, certainly. Thave no objection to it because you have got every right to change. But what you have stated in your speech is that what was contained in the manifesto has been diluted in the President's Address and that is my point.

SHRI SAMAR MUKHERJEE: Yes.

SHRI S. B. CHAVAN: This is what you have stated and now you say, "No, no. The whole thing has been incorporated.".

SHRI SAMAR MUKHERJEE: But it is there in their manifesto.

SHRI DIPEN CHOSH: He has also pointed out the difference Between the statement and the Address... (Intrruptions)... He has also pointed out the difference between your statement and your action.

SHRI S. B. CHAVAN. Let there be no confusion at all. This is one part of the story and there is other part of the story.

The other part of the story. which Mr. Mukherjee himself referred, is that on the 26th or 27th January, they are going to have the construction started and that Dharam Sansad, as they call it, 19 going to meet on the 27th. And, Sir one of the BJP members- 1 have got the copy of the "Times of India" with me and this has been referred to therein—has said that if any agitation is being started on this Babri Masjid Ram Janambhomi issue, then the BJP is going to join this kind of an agitation against the Govern-These are the two sides of the coin and they are the supporters of this Government! Certainly, you have every right to refute what we are saying. But these are the statements which I have read and these are the parties which are supporting you. On the one side, guarantee is given that the minorities will without fear. About the minorities, what do they say? The Address says:

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"A secular India is the very basis of our emotional unity and national integrity."

This is one statement, and there is another statement also:

"The Government will spare no efforts to guarantee that the minorities live without fear and as equal partners in the country's progress."

So, these are the two very big statements and, in fact, this is going to be the fundamental issue on which their constituents or suporters, the different supporters of this Government will have to agree Whether you agree or not is your matter. But statement as it stands today clearly says that the BJP has taken quite a different kind of stand though on the floor of the House they stating a completely different thing. If I am wrong, certainly I would be verv happy if the BJP Member authoritatively comes forward says that what is said in the Press is not a statement of fact and they are not going to do it.

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): Mr. Chavan, may I just make an interruption? I have been listening to you and you tried to be very very honourable in your speech. But I think you are trying to be very happy with some of the things said about the Opposition parties. But may I tell you that your approach is very machiavellian:

STRI S. B. CHAVAN: At least I don't think that this is becoming of the position of the Leader of the House. That much only I can say. You have still to get acclimatized to that kind of condition. I see that you are still considering that you are sitting on this side now. You have gone to the other side now. You have to be more responsible. That is

Why I am still saving that if any of the statements I have made is incorrect you are welcome to contradict me. And I thought that you going to contradict me. But you don't have that kind of information. don't have that courage to say: what you are saying is wrong In fact these are statements of facts Both parties are openingly saying this. And they are your supporters. I can understand your difficulty. I can well appreciate that under these circum. stances you have to function. make all kinds of tall promises which are contained in the President's Address.

Sir, vesterday we could see Mr. Samar Mukherjee dissociated himself and also other members of the CPM and CPI making their position absolutely clear on the Panama issue. I can well understand this. This is consistent with he policy which they have been following so far. And I hope they are going to continue with the same kind of policy hereafter also. And in the name of Perestroika, I don't think this kind of ... (Interruptions). 'Perestroika' is the very thing that Mr. Gorbachev is trying to get in the Soviet Union. But I don't think that it would be a correct version of 'Perestoroika' as he says.

Another point which I wanted to emphasize is that the right to information is another thing which they have stated emphatically. 1 amused yesterday when the Minister was making a speech. ultimately he had no weapon left except to say: No, I cannot give this information. This is how the whole thing, right to information, begins with the statement of the Home Minister saying: I cannot give you this information. This is how they have begun. Sir I do not have any quarrel about it. Certainly in all these things which have been stated in the President's Address there are a large number of contradictions, and I don't think that I should dwell upon them.

One more thing is the statement which was made in Calcutta by one of the very senior members of the BJP giving expression to his views that if a BJP member had been the Minister in charge how he would have behaved in the case of Rubiya's kidnap. This is the kind of statement I have read. So that clearly shows that there is a difference of opinion on a number of issues. And that is why I said let the House have information as to what entire are the points on which you have agreed and what are the points on which there is no agreement, because it is not your property now; it is the country as a whole which has every right to know as to what you have been doing in this matter.

Sir, about the attitude which the BJP has adopted or is going to adopt on the 27th of January, 1990, about Ram Shila Pooja and the construction consequences, of "Mandir" and its everyone wants to know, as also what you are going to do about it. Thereafter, the whole thing will be very clear as to what they have in their mind.

Sir, about the economic policy, the Mover of the Resolution was interested in casting aspersions on the erstwhile Government. It was a scorched-earth policy which was followed by the previous Government. This is one statement that he has made. Another statement which he made was that the coffers are empty. The third thing he said is that the whole economy is in shambles. These are the three very serious statements they have made. I would like to understand one thing. Do you mean to suggest-I don't think that the hon. Member has this kind of a point in view-that the Congress Government was itself satisfied that it is going to lose the elections and that is why whatever damage was possible they should try to do to the economy. If that be a fact, certainly I would like to say that let us have the details. No Government for that matter has a

right to follow a kind of scorchedearth policy. This is a phrase which is normally used when while losing a battle they try to destroy everything so that the conqueror should not get anything. Do you consider that you are a conqueror, on this land you have conquered something and there was something which was destroyed by the previous Government? I am sorry to say this. I think you were an officer previously who has resigned and joined politics, if I understand it correctly. senior officer of the Government does not know as to what exactly is the meaning of coffers being empty and coffers being full, I can't help him. What do you mean by it? Coffers are neither empty nor full. It is a continuous process. There is an incoming income which acrues to the Government and there are expenditures which have to be booked. Ultimately, at the end of the year you know whother it is plus or minus. Now he and wants the country to believe especially this House to believe that while handing over the coffers were empty. Is it a statement of fact, Sir? I can say without any fear of contradiction and with all the emphasis at my command that this is not a correct statement?

SHRI DIPEN GHOSH: How much further amount you have drawn from the Reserve Bank of India through short-term treasury bills before you handed over charge of the Government of India? You were the Finance Minister. You owe an explanation to the House.

SHRI S. B. CHAVAN: I am going to touch all these points. Please have some patience. Mr. Dipen Ghosh, first of all, do you agree with this statement that the coffers are So, what neither empty nor full? you stated about coffers being empty is not correct. You have to agree to that first. The coffers can never be empty and the coffers can never be It is a continuous process full. which goes on. At the end of the year you come to know whether you [Shri S. V. Chavan] have been able to show the surplus or deficit. Till then, I can show the rate at which all our revenues were increasing. You have a right to find out from the Government whether in our Income-Tax, Excise Duty and all other things including Customs Duty and other taxes, there is an increase or not. That we have shown

SHRI DIPEN GHOSH: And the deficit was also increasing. That is also true.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Tomorrow you can make your point. Let him speak whatever he wants to speak.

SHRI SUBRAMANIAN SWAMY: They came looking for a khazana to appropriate it and found that it was not there.

SHRIS B CHAVAN: Mr. Dipen Ghosh, you are certainly a witness of the fact that in the year 1988-89... we have not only stuck to the Budget deficit as it was shown, but it was even reduced. In 1989-90 also, deficit is about Rs. 7,000 crores and odd. And in spite of the fact that huge amounts were also taken from the Reserve Bank of India, I can say without any fear of contradiction that this year we were proposing to end with the same kind of deficit. And I have every faith in all the officers who are working there that they will see that the deficit does not exceed that. But these are fluctuations which always found there. When the incomes are less, you have to borrow from somewhere, and at the end of the year you see that those borrowings have been returned and you stick to the deficit which was there. So, there was nothing wrong. There was no doubt about it. Certainly, I agree that there was a structural imbalance. and this was pointed out to us, by the same Committee which was appointed by this Government in order to find out as to what the facts are. And after going through the Report, I will again request you to kindly go through this Report of the Economic Allvisory Committee which, in fact,

consists of specialists and experts in the field. And they have not said anything which, in fact, is against the previous Government On the other hand, if the economy was in a shambles, how is it that we have been able to achieve all the targets? The food production has increased from 145 million tonnes to almost 175 million tonnes, and the rate is almost 3.8 per cent while the rate of growth of population is just 2 per cent. So. these are the statements which you can verify yourself. In the industrial field also, we have been able to increase the industrial production to almost 8.6 per cent compared to the Sixth Plan. The rate of inflation has also been brought down. Now we are handing over this to you. Now let me understand, let me see. saying that economy is in a shambles, is it a fact that you are trying to create conditions so that you should be in a position to put some taxes order to show that this was the state of the economy and that is why you had to tax? By all means, every Government has to do it. But why try to hide yourselves under this plea? Come forth. With the infrastructure behaving well, I can say without any fear of contradictionthe Report itself contains it—in every sector, we have shown a tremendous amount of progress. And I don't think that anyone can possibly say with the infra-structure behaving in such an excellent manner, getting the full benefits out of it, our public some sector undertakings also in areas have done very well and some areas we have been able to turn the corner and their losses have been reduced to some extent.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): It is 6 per cent.

SHRIS. B. CHAVAN: But that 6 per cent is pre-tax. That is why there is no doubt about it. In fact, these were the things against which we were also fighting in order to finance the Plan which certainly is

a very disquieting feature; there is no doubt about it.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI). Shankarraoji I would like to seek one clarification from you. This 6 per cent pre-tax is both on loan and capital or only capital? I think that it is on both.

AMRI S. B. CHAVAN: I will have to find out. I am not sure on that ground.

SHRI G. SWAMINATHAN (Tamil Nadu): The companies are judged on the rate of the turn-over, not on the copital employed. Capital employed has no meaning. There are crores of turn-over and it may work out to 'zero point so much'.

SHRI S. B. CHAVAN: Anyway, those are the points on which when the hon. Members speak, they would be able to deal because I do not have the details. But surely I can say that there is inothing of the type which the hon. Member has said. All the three points, I say, are not facts. And if that is the position what is the basis on which you have announced your very big plans, very tall claims? Right to work, you are trying to give. Pensions, you are trying to give. You are trying to waive interest and also the principal and all kinds of things you have stated. These are matters on which the cial implication, will have to be properly understand. If the economy is in a shambles, how dare you come before the House and say that though the economy is in a shambles, still you would like to pursue this kind of a programme. That clearly shows that there is an obvious contradiction in what you are saying and what the facts are. The facts are that in fact there are certain things on which you have to be cautious, imbalances have to be removed. Mr. Salve has submitted his report. Certainly I do not have access to that report. But with the kind of devolution that you have to face, you will have to transfer resources to the State Governments and thereafter you are promising all kinds of things in this President's Address. That is why I said that this is something on which you will have to apply your mind rather seriously These are just platitudes which the Government is announcing is a light manner without assessing the financial implications. The approach Heelf is wrong. And that is why, I drink, the hon. Prime Minister had to come to the rescue of our friend, who was making a wrong statement on floor of the House. This report itself shows that the decline in the price trend started from October 1989. Why do you want to hide all these facts? (Interruptions).

SHRI DIPEN CHOSH: Sir.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): He is not yielding.

SHRI DIPEN GHOSH: My question is do you...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): No, no, he is not yielding. Are you yielding, Mr Chavan.

SHRI S. B. CHAVAN: No, I am not yielding.

This is your Government's note. This note was circulated by your Government...

SHRI DIPEN CHOSH: That is your Government also.

SHRIS B. CHAVAN: Yes, yes; I am prepared to correct myself. But this is your Government's note in the sense that the document was prepared not by me, but by your Government, to which you owe the support.

SHRI DIPEN GHOSH: My party is not....

THE VICE-CHAIRMAN ((SHRI) JAGESH DESAI): Please do not interrupt.

SHRIS. B. CHAVAN: I can understand your difficulty. Your embarrassment... (Interruptions).

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): You do not listen to him. You say whatever you want to say. (Interruptions).

SHRI S. B. CHAVAN: There is one more point and I have done.

SHRI DIPEN GHOSH: The thing is...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): No, no, I am not allowing you. Please sit down. Mr. Chavan, if you are yielding, I will allow; otherwise not.

SHRI S. B. CHAVAN: No, I am no, yielding.

Sir, there is one more point and I have done. These are things on which I san well understand the embrassment of Mr. Dipen Ghosh, that this is something which in fact he never expected.

Sir, there is one more disturbing feature which has come to my notice. This is a report in 'India abroad." Super-301, the kind of law which the U.S. Government has passed and about which the Ambassador who had gone back to America, he has stated. He says this. This is Washington dated 8th Dacember. The outgoing U.S. Ambassador to India, Mr. John Hubbard, is hopeful that the Bush Administration would remove India from the trade hit list under Super-301, since the new Government of India is now likely to adopt a less intransigent posture in GATT, the General Agreemant on Tariffs and Trade. "In a wide-ranging interview ... (Interruptions) ... with I.N.S. Mr. Hebbard said that the new Prime

Minister, Mr. V. P. Singh, himself will advocate a less intransigent, more co-operative and compromising position in GATT vis-a-vis the U.S.A." (Interruptions).

SHRI DIPEN GHOSH: Shall I quote what President Bush has said about Rajiv Gandhi? (Interruptions) Shall I quote what the ex-U.S. Ambassador, Mr. Moynihan har said about...(Interruptions).

SHRI S. B. CHAVAN: Mr. Dipen Ghosh, why are you getting upset? This is a statement... (Interruptions)

THE VICE-CHAIRMAN (SHRI JA-GESH DESAI): Mr. Dipen Ghosh, you cannot get up on each and evary sentence. (Interruptions) Mr. Chavan, are you yielding? (Interruptions) He is not yielding. (Interruptions)

SHRI S. B. CHAVAN: I have said on the floor of the House... (Interruptions).

SHRI DIPEN GHOSH: Shall I quote what President Bush has said about Rajiv Gandhi? (Interruptiins)

SHRI S. B. CHAVAN: The Prime Minister will have an opportunity, while raplying to the debate, to contradict what the U.S. Ambassador has said about him. Is this the position, is this the posture, the new Government is going to adopt in relation to the U.S. Government? (Interruptions)

SHRI YASHWANT SINHA: Mr. Chavan, will you yield for a minute? (Interruptions)

SHRI S.B. CHAVAN: You will have your say in the end. (Interruptions) When the Prime Minister raplies, certainly, he can contradict...(Interruptions).

SHRI YASHWANT SINHA (Bihar): Mr. Vice-Chairman, Sir,... THE VICE-CHAIRMAN (SHRI JA-GESH DESAI): He has not yielded. I cannot help. (Interruptions)

SHRI S.B. CHAVAN: I have quoted from 'India Abroad'. You can get a copy of it. This no less a person than the Ambassador who was in India Have you got a copy of it? If that be so, you contradict that this is not a statement of fact. We would like the Government to clarify the position that what he said is not correct. If you are going to compromise the position of the Government of India. I think, you are doing the greatest mistake and the people will never spare you. You please be aware of the fact that if you are going to compromise India's sovereignty, if the sovereignty of this country is going to be compromised by this Government, certainly, you will face the consequences very soon. I do not think that this can be... (Interruptions)

SHRI YASHWANT SINHA: You are playing to the gallery. (Interruptions)

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Mr. Sinha, the Minister is going to intervene. He will reply to it. (Interruptions) He has every right to make his points. (Interruptions)

Madhya Pradesh): Mr. Sinha, why are you getting up? You are not a Minister. (Interruptions)

SHRI YASHWANT SINHA: Sir, when I was speaking, they all shouted. (Interruptions)

THE VICE-CHAIRMAN (SHRI JA-GESH DESAI): Mr. Sinha, the hon. Minister, Mr. Arif Mohd. Khan, is going to intervene. He can reply. (Interruptions) Mr. Shiv Shanker wanted to speak but the Minister did and yield. (Interruptions)

SHRI S. V. CHAVAN: I am playing to the gallery. But I do not think you would like that the Press should not publish it. (Interruptions)

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): He has a right to speak. (Interruptions) I will not allow. That precedent has been created by your leader by not allowing the Leader of the Opposition when he wanted to interrupt. (Interruptions). Except the speaker I will not allow anybody to speak in any circumstances whenever I am in the Chair.

SHRI A.G. KULKARNI (Maharashtra): Will Mr. Sinha please be a mature parliamentarian to allow a senior Member like Mr. Chavan, to make a 'remark? And why is he offended? (Interruptions)

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Moreover, here he is speaking as a Member of the House and not as a Minister.

SHRI YASHWANT SINHA. He used my background against me. This is what he has done. I am not using his background or background of any Member. He cannot use my background by saying...

[THE DEPUTY CHAIRMAN in the Chair.]

THE DEPUTY CHAIRMAN: Now please cool down, please sit down.

SHRI S. B. CHAVAN: In fact, Madam, I have brought this to the notice of the House so that the Prime Minister could come in the House and tell us whether what the U.S. Ambassador has stated about him is incorrect. Let him say that. But without that if Mr. Sinha were to rise in his seat and say that I am playing to the callery, I think that is not correct. You have promised freedom of press. You have promised that you are giving autonomy to AIR and Door-

[Shri S. B. Chavan]

darshan. I wish this thing is broadcast by them. Let the TV say that this is the kind of interview which the US Ambassador has given aad then I will accept that your conscious is very clear in saying that you like to give freedom, you like to give autonomy In fact, merely by shouting you cannot caw me down. (Interruptions) I do not think this is the correct time. Actually, we have been fighting for the Super-301. India has been fight-USA that we will never ing with compromise on this issue, come what may. In spite of that, if the present Government were to have this kind of stance that they would like to be more compromising with the US Government, less intransigence and thereafter more cooperative with the US Government and then they would like to withdraw, it is something sinster which we see in this. That is why I have mentioned this on the floor of this House so that the Prime Minister could come forward with a statement of facts. I do not believe that such a kind of thing can even happen, but the very fact that such an important person like the Ambassador of US Government is saying in an interview that the present Prime Minister is more amenable to US Government is something which, in fact, we do not agree. We do not expect that Mr. Vishwanath Pratap Singh will ever try to compromise on an issue like this. Let him come forth and say on the floor of the House whether what he has stated is correct or incorrect. If he has said before him that he is going to be more compromising on this issue, then God help yeu, I cannot say anything more. I can merely say that this is not a very good beginning that you have Somehow this has come to my notice.

SHRI SUBRAMANIAN SWAMY (Witar Pradesh). After Panama you still have doubts.

SHRI S.B. CHAVAN: I will request the Prime Minister to kindly clarify the position as to how things stand. We hope that we will try to pursue the same policy in GATT. Let us not compromise the issue of all the developing countries. All the developing countries are looking to India that we could give lead in the matter and if our Prime Minister were going to show a weak kneed policy in this matter, then of course, we are on a totally different path. I do not think that the kind of constructive cooperation that we have promised you can be there. If it is proved, certainly you cannot expect any kind of cooperation from the Congress people. Congress people are prepared to give you all the cooperation that you require, provided you do not barter away the interests of India and try to compromise on the basis fundamentals which, in fact, I have stated on the floor of the House. Thank you, Madam.

THE DEPUTY CHAIRMAN: Shri Kailash Pati Mishra.

THE LEADER OF THE OPPOSITION (SHRI P. SHIV SHANKER): There is a little misunderstanding on the part of the Moyer of the Resolution. I would only like to clarify that my hon. friend, Mr. Chavan, while using the background of Mr. Sinha, has not tried to condemn him. If it were so, we would have applicated. That background was used for the purpose of praising your policy. That is all I thought I should say.

SHRI YASHWANT SINHA: I am grateful for this clarification which you have offered on behalf of Mr. Chavan.

SHRI P. SHIV SHANKER: I thought we owe a clarification.

SHRI YASHWANT SINHA: I would be happy to believe you, but I would have been happier if Mr. Chavan had said this.

SHRI S. B. CHAVAN: Certainly I agree with my Leader. Certainly I do not mean any ill-will against him. That background of his was used in order to show that the coffers are neither empty nor full. The officers at least are supposed to know this position and you yourself stated on the floor of the House. That is why I reminded you. I did not mean any disrespect. If it has hurt your feelings, I certainly apologise.

THE DEPUTY CHAIRMAN: Are you satisfied? Can we go ahead? (Interruptions)

SHRI G. SWAMINATHAN: He only conveyed his feelings that you will understand it more correctly with your background. Only in that sense he said it. I do not think he meant anything else.

THE DEPUTY CHAIRMAN: Order, please. Shri Kailash Pat; Mishra. You can take ten minutes. And no interruptions, please.

श्री कैलाशपि मिश्र (बिहार) : उप-मभापति जी, सदन में जरा गर्मी ज्यादा पैदा हो गई है, इसलिए नेरें समय के उत्पर अवस्य कोड़ी सी ृपा करिएमा।

उपसमापति : शायका समय श्रभी से काऊन्ट कर रही हूं, क्योंकि श्राप लोगों का दस मिनट से ज्यादा समय नहीं है।

श्री कैलाश पि। मिश्र : महोदया, जिस विषय के ऊपर बहुस चल रही है, मुझे भारत की जनता जो मतदाता है, उसके विवेक के ऊपर पूरा भरोसा है और अभी-अभी चुनाव समाप्त हुआ, नहीं सरकार बनी है। नहीं सरकार बनने के बाद अभी इस सरकार को कितने दिन काम करने का अवसर मिला है, इम सब इस बात को अच्छा तरह से जानते हैं।

महोदया, जिन बातों को लेकर श्रभी सरकार पर आक्षेप किया जाता है या ताना दिका जाता है, उससे मुझे बड़ी हंसी श्रासी

है। 1984 में लोक सभा का चुनाब हुन्ना भीर शायद 42 वर्षों के भारत के इतिहास में 1984 के लोक सभा चुनावं में रूक पार्की को जिलमा प्रवस वर्ते मल मिला था, - भिलाश्रीर में समशता ह उसके पहले कि शायद भविषय में भी बहुमल किसी को नहीं मिलेगा। पुरे पांच सास काम करने कार्यकाल मिला । पांच साल का कार्यकाल पुराकरने के अपद अभी लोक तथा का बनाय सामने भाषा । प्रचार के जिल्हे तंत्र ये ग्रीर भाषानिकतम तंत्र जो भाज प्रंचार के उपयोग में कियों का रहे हैं, चाहें वह टेलीबिजन हो या रेडियो हो उसे पर किसका क्रिप था, किसके क्षकों में बह बड़ हुआ बह, यह सारी दुनिया को बता है। से किने चना है भारत के मतदाता। स्वम के भन्द र हम जो की चर्चा करते रहते हैं, अपभी-अपनी कलेखांकी का हम प्रकटीकरण करले रहते हैं ग्रीर श्रीर बायद हमारे विमान में रहता है कि भारत की जनता, जो संसद से दर बैठी हाई है उसको इसका झान महीं है । तो न समझता हं कि हमारी सकत, हमारी इस प्रकार का समझना यह एक भारी भूत है। चुनव्य में भारत के मतवाता ते जो निर्मेष प्रकट किया है, में समझता हूं कि जो निश काज विशोधी पश्च में जाकर बैठे हैं उनको इससे क्षक पढ़ना चाहिए, उनको इससे सबक लेना चाहिए और जरा धर्म के साथ, जवा सोबराइटी के साथ उनको इस प्रकार का व्यवहार करना चाहिए। महोदया, वर्ष सरकार अभी क्वी है सेकिम क्लारे समय जो कदम इसने उठाया है बया उसकी प्रशंसा नहीं करनी वाहिए है काम के शक्षिकार को मौखिक प्रक्रिकार में बदलबा, इस पर ठोस कार्रवाई करने के लिए नई सरकार ते अभी जो व्यवस्था की है यह सदन उससे परिचित है। मोडिका को स्वायतका वेका इस सरकार ने स्त्रीकार कर किया है। महोदया, भारत-के किसानों का कर्ज एक सीमा तक मान्ड करने के लिए महकरन भी इस सरकार ने जठा लिया है। उस श्राधार के ऊपर यह करकार सब प्रकार से व्यवहार कर रही है। महोदया, मैं भी इस सदन में बहुत वर्षों से हूं, साढ़े पांच वर्ष से ज्याबा हो रहे हैं, जिस समय पहले पहल बोफर्स का प्रस्त इस सदन में उठा था धीर

[श्री कैलाशपति मिश्र]

लगातार चलता रहा, श्रंत तक उस समय की करकार ने ऐसा उत्तर महीं दिया, इस प्रकार का व्यवहार नहीं किया कि भारत की जनता को संतोष हो धौर एक बडा भारी घपला था. भारी घोटाला जहां चोटी पर बैठेहए लोगों के बारे में शक-संदेह पैदा हो गया है वह भ्रष्टाचार में लिप्त है तो उसका समाधान सरकार नहीं कर सकी। लेकिन मैं इस सरकार को बधाई देना चाहता हं कि श्रभी बैठतें ही मंत्रियों ने अभी-अभी विभाग संभाला है शायद विभाग को पूरा समझने का भी भवसर नहीं मिला है लेकिन सरकार ने जो कल निर्णय लिया आज समाचार-पत्नों में इस संबंध में जो समाचार छपे हैं, नई सरकार को शत बार बन्नाई देनी चाहिए कि उसने भारत की जनता की ननोभावना के अनुरूप कदम उद्यादा है । किसी के मन में यह संदेह नहीं हो सकता कि यह सरकार मीडिया को **इलाब**त्तता देने पर उदार है, यह सरकार परित के किसानों के कर्ज माफ करने पर डटी हुई है, यह सरकार बुवकों की आंखों के **कामने को अंखेरा धिराहश्रा था** उनके जीवन में उजाला लाने के लिए, उनकी मासि प्राक्ति, उनकी जवानी, उनके खून की क्रमा उसना श्रांकलन करके "राइटट वर्क" **यह जोर करने के लिए** उतार दिखाई दे रही **हैं भौर इ**स दिशा में यह सरकार बढ़ रही है। महोदया, सरकार के काम की छानबीन तो तब होनी चाहिए जब उसे काम करने के लिए एक धवसर मिल जाए। अभी दो महीने भी सरकार को काम करते नहीं हुए, **ब्या** 6 महीने पहले, साल भर पहले, सरकार के कामों की जांच हो सकती है, उस पर कोई टिप्पणी हो सकती है ? मैं विरोधी पक्ष के भिकों को कहना चाहता हूं कि जरा श्राप इस पर धर्य रिखए। लेकिन महोदया, मैं इस सरकार को कुछ बातों के लिए सावधान भी करना चाहता हूं। लोक सभा का चंनाव समान्त हुआ। भलग-भलग प्रदेशों में कांब्रेस बुरी तरह से हार गई। नई सरकार गठित हुई तो कांग्रेस के घाला कमान ने क्या क्रना गुरू किया ? खटाखट एक एक प्रदेश के मुख्य मंत्रियों को बदलनाशुरु किया। पता नही, यह परंपरा किस लोकतंत्र के ग्राधार पर बैठी हुई है कि चुने हुए विधायक, राज्यों के विद्यायक अपना नेता निर्वाचन करने का अधिकार उनको नहीं है। दिल्ली से चलता

है कमान कि भाप वापस भाइये, इनको बैठाइये भ्रोर जो भी बेठे हैं, महोदय, में भापके माध्यम से इस नई सरकार को कुछ विद्धों के उपर सावधान करना चाहता हूं। हरेक को पता है कि पांडेचेरी सहित देश के भंदर दस राज्य ऐसे हैं, जहां मार्च के भंदर वहले-पहने विधान सभा च्नाव होने जा रहे हैं... (समय की घंटो)...

उपसमापति : आपके आठ मिनट हो गए।

श्री कैल। शपि। मिश्रः नहीं, ऐसा करेंगे तो कैसे चलेगा?

उपसमापितः क्या हुम्रा कि म्रापने चार मैम्बर वहां भेज दिए, तो टाइम तो कम हो ही जाएगा।

श्री कैलाशपित मिश्रः महोदया, दया कीजिए, जरा बोलने दें। बहुत संकराण भी किए गए हैं, जरा उस पर कुन लीजिए।

उपसमापि: यह भापके दूसरे लोग भी ब लेंगे न । इसिलए भाप सब टाइम कैसे लें लेंगे। ग्रदर्स का एक घण्टा बारह मिनिट का समय है, इसिलए भाप कम बोलिए।

श्री कैलाशपति मिश्रः महोदया, शोडा टाइम दीजिए। नए बने हुए मुख्यमंत्रीजी, धचानक घोषणा हो गई कि पन्द्रह हजार रूपए तक किसानों के कर्जे माफ जो द्याज मुख्यमंत्री बैठे हैं, उन्हींकी एक परपरा चलाई हुई थी कि कालेजों को मान्यता देदों ग्रीर वित्त रहित मान्यता दे दी, लेकिन तीन सौ के लगभग बिहार में महाविद्यालय; जो वित्त-रहित चल रहे थे भ्रचानक यह वितन-रहित वित्त-सहित बन गए। महोदया, भापको सनकर आश्चर्य लगेगा कि छह नए विश्वविद्या-लय, नई युनिवसिटी रथापित करने की भोषणा हो गई, बिजली की बकाया माफ बिजली-कर माफ, सिचाई-कर माफ। मैंने जाकर पता लगाने की कोशिश की कि यह जो घोषणाएं हुई हैं, क्या सरकार की किसी फाइल पर, किसी कागज के टूकड़े पर कार्यान्वित करने के लिए कोई कदम उठाया गया हैतो सचिवालय को पता नहीं है, फाइनेन्स डिपार्टमेंट को पता नहीं है, को बिनेट से केटरिएट के सेकेंटरी को कुछ पता नहीं है ग्रीर घोषणाएं केंबिनेट के नाम परहोती चली जा रहो हैं।

ुर्मै वर्तमात सरकार से कहना चाहत्य हं कि नए गए क्षर सिपहसालार, उनके दिमाग-मे बंठा है, कि डेइ महीने, दो महीने कि बाद जो विधानसभा के चुनाव होने वाले हैं, वहां के भी कांग्रेस की सरकार जाने वाली तो है ही, लेकिन बन्ने वाली सरकार, आने वाला नया मुख्य मंत्री पहले दिन से उसके विरोध में इतना भयंकर श्रांदोलन सब प्रकार का शुरू हो जाय कि उसका काम करना कठिन हो जाय । यहां भादरणीय, चव्हाण, साहब बैठे हुए हैं, शिवशंकर जी नहीं दिलाई दे रहे भ्रोर लोग बैठे हैं, मैं यह त-य दायित्व के साथ कहना चाहता हूं कि कित्नी घोषणाएं बिहार के मुख्य मंत्री ने करदी है और लगति र करते चले जा रहे हैं, फाइनेन्सियल घोषणाए करते चले जा रहे हैं, जबकि बिजनेस श्राफ रूल्स में लिखा हुआ है, हम से ज्यादा आपको पना है, कि कोई भी सरकार जब एक पैसे का भी नया फाइनेन्सियल बर्डन उठाना चाहती है तो एग्जा-मिनेशन बाई दी फाइनेन्स डियर्टमेंट इज मरट। केबिनेट ग्रोबर-रूल्ड कर सकती है, केबिनेट को यह अभाग्यक नहीं है कि साइनिम्म डिपार्ट-मेंट की रिक्मण्डेमन माने ही... (ब्यबधान)...

श्री एंस० बी० संहाण: इसकी श्रापन एग्जामिन किया था, प्रेसिडेज्य ए ड्रेम के पहले भ्रापने एग्जामिन किया था।

श्री केल शपित मिश्र: चव्हाण जी, मैं बहुत धैर्य से श्रापका भागण सुनता रहा श्रीर जो मैं कह रहा हूं वह बहुत गंभी रहै, श्राप इसको जरा धैर्य से सुनिए।

महोदया, इतनी घोषणाएं, जिनमें हर घोषणा में फाइनेन्सियल इम्पलीके अन है, बिहार सरकार का फाइनेन्स डिपाटमेंट एउ जामिन नहीं कर रहा, के बिनेट के अंदर कोई प्रस्ताब नहीं हैं और घोषणाएं होती चली जा रही है। तो मैं नई सरकार को आगाह करना चाहता हूं कि राज्य-सरकारें एक-दो पहीने के अंदर अगर इस प्रकार का व्यवहार करने वाली है तो उन राज्यों की स्थित कल क्या होने जा रही हैं, देश के सामने और राज्यों के सामने कौन-कौन सी समस्याएं पेदा होने वाली हैं ? यह एक चैतावनी है, जिस पर नई सरकार को सुरक्त कदम उठाना चाहिए।

महोदय', यह मेरे कांग्रेस के मित्र घोषणाएँ तो बहुत करते हैं ग्रीर घोषणाए ऐसी घोषणाएं है, पिछले पांच वैषों में च नाव-स्धार संबंधी दोनों सदनों में कितनी वार चर्चा हुई, मैं भांकड़े भ्रापके सामने देना चाहता हूं। राज्य सभा में 4-12-86 को एक वार हुआ, फिर राष्य सभा में 6-3-87 को हुआ, फिर लोक सभा में 27-4-87 को हुआ और फिर लोक सभा में 26-4-88 को हमा इतनी बार इलेक्टोरल रिफार्म्स त साल तक माप करते रहे, लेकिन कौन से इलेक्टोरल रिफार्स अने ? एक मद्दा भी चुनाव सुधार के लिए नहीं लाए । मैं नेपी सरकार से आग्रह करना चाहता हूं कि जो परिपाटी यो जो इंतिहास इस बारे में कांग्रेस सरकार का रहा है, वैसा नहीं होना चाहिए। याद रिखए देश के ग्रन्दर पनपने वाले अञ्चाचार की मगर कोई जननी है तो वर्तमान 'च नाव प्रणाली है। यह इतने प्रकार के दुगुंगों से भर गयी है कि इसमें परिवर्तन की आज आवश्यकता दिखायी देती हैं दिस्लिए नयी सरकार शीर्य तिणीं से चुनार्व कर्ननीं में सुधार करेंने के लिए क्टमैं उठाए। इसमें ज्यादा विलम्ब न हो जैसाकि पिछली सरकार ने किया है . .

उपसमापति मिश्र जी ग्रब समाप्त् कीजिए ।

श्री कैलाशपित मिश्रे: थोड़ी देर श्रीर बोलने दीजिए।

जपसमापति : मिश्रजी, श्रापको मालूम है अभी जल्दी खत्म करना है। मंत्रीजी भी बोलन वाले हैं।

श्री कैलोश पित मिश्राः मुझे केवल दो विदुधों परश्रीर बोलना है।

उपसमापति : अब शापका समय खत्म हो गया है।

श्रीकैलाश पति मिश्रः महोदया, जन्म-कम्मीर की **चर्चा यहां** पर हुई है। कुछ पढ़कर भी सुनावा गया है। मैं व्यक्तिणः सहसूस

[क्री फैसाक्षर्गत मिश्र]

करता हं कि अम्-कश्मीर में भाज जो स्थिति
पैटा हो गयी है, जो पिछले 15-20 दिनो
में घटना घटी है, उसमें में भी भन्नभव कर रहा
ह कि अभी तक जम्मु-कश्मीर में कोई ठीस
दिशा-विदेशन महीं हो गया है। वहा दिशाहोन्नता की स्थिति छनी हुई है। मैं सरकार
को भावधान करना चाहता हूं कि वह ऐसी
एक निश्चित दिशा में कदम उताए जिस्से
कि देश को संतोष हो कि जम्म्-काश्मीर
भास्त का अंग्रं शांज है, कल रहेगा और
उष्द्रवादत अम्मु-काश्मीर नहीं रहेगा, शांत
रहेगा । इसके लिए कोई निश्चित कदम
नहाएं।

महोदया, बार-कार राम जनम भूमि और राम फिला पूजब का उल्लेख किया गया है। भवे हो उसका प्रसंग हो या व ही, बी.जे. पी. का उन्लेख किया अका है। मैं यहां खासकर अपने कंग्रेस के सिक्कों से पूछना चाहता हूं कि यह लावा किसने खूनवाया ? ...(अवविद्यान)...

उर्जा मंत्री, साथ में नावर विधावत मंद्राज्य का स्वितिरस्त प्रधार (क्षेत्र क्रिक्क मोह्नम्ब जान)—फोतेदार जी से पूछिए, प्रगर वह शायसे सहमत हो तो।

श्रीमती मारपेट ग्रास्वा: भी ग्ररूण नेहरू से पूछ लीजिए, होम मिनिस्टर थे।

भी माकन लाल फोतेबार (उत्तर अदेश): भारिक साहब ज्यादा वाकिफ हैं कि ताला किसने खोला?

भी शारिक स्रोहम्बद कानः मै शभी वताए देता हं थोड़ी देर मे ।

भी कैसा सपित किया : जिल्ल द्वार की भन्मति किसने दी ? उस स्क्य चिश्वनाथ प्रताप सिंह जी प्रधान मंत्री ये या राजीन गांधी प्रधान संख्यी थे ? सिंह द्वार क्या बक्त कर मेरे कुछ मित्र नहीं समझते हों बननेवाते मंदिर के फाटक के शिलान्यास की अनुमति किसने दी? तो क्या आपने नेक्या फाटक खड़ा कहने की अनुमति दी ? कारक की नहीं क्या हु होता है ! क्या सकान कनेका तो फाटक होना । कार घर बनेगा नो फाटक होगा । फटक के शिलान्यास

की अमुमित का अर्थ ही है कि आपने वहा राम मंदिर अमाने की अमुमित दी है। महोदया, भारत की श्रद्ध लू जनता के मन में श्रोर मेरे मम मे यह शक नहीं है कि या यह श्रम नहीं है कि राम कहां जन्मे ? मैं जानता हूं कि प्रमुख्य कह कहने में कोई संकाव नहीं है कि भारत का यह कर्म ये है कि वह प्रभु राम का सम्मान करे। लेकिन में आपसे पूछना बाहता हूं कि आपने किस मंदिर के शिलान्यास की अनुमति दी है!

उपसमापी। मिश्रः जी, कृपस्य अपनः भाषण समात करिए।

थी कैला स पति मिथः शाप अपने कावरण पर विचार की जित्। असर शाप समझ है कि भारत की श्रद्धालु जनता के अनुकूच शापका श्राचरण है तो शपको उस पर हिम्मत के साम खड़े रहना चाहिए।

महोदयां, इन्हीं मध्यों के साथ में सरकार को एक बार फिर से बाक्ष दे देश धाइता हूं कि इतने सम सम्य में एक सुद्ध के का में भीर देश की क्या-क्या भावन्यकता है, देश की भूख ग्राज किन-किन बातों की है, राष्ट्रपरि के श्रीभशाषण में शापने उन बिदुशों का उन्लेख किया है। इसके सिए वर्जमान सरकार को क्यार्ड ।

5 P.M.

SHRIMATI MARGARET ALVA: Madam Deputy Chair-person Congress is out of power, yes, but if one could listen to the speeches in the House over the last few days starting with the Mover of the Resolution itself, it is obvious that they are still obsessed with the importance of the Congress party. They cannot get over it because everyone who spoke on the President's Address instead of speaking about what they wanted to do, what they thought must be done, were busy talking about what the Congress had done or not done or should have done. Whether it is the CPM, whether it is the BJP or whether it is the Members of the so-called National Front, I will explain what

is national about it, a little later; but the point is that still ...

SHRIMATI BIJOYA CHAKRA-VARTY ('Assam'): Madam, what did she mean by so-called National Front?

SHRIMATI MARGARET ALVA: What is your problem? You are not obsessed with the Congress party, I are very glad, please sit down. I am sating not one of them could avoid the temptation of talking about the Congress party from beginning to end. It shows that they still realise that the Congress party is a force to be rechanced with, that this might be a temperary phase and unless they keep up their campaign of maligning, of falsehood, of misleading the nation, their days will be numbered. Madain, I come to the statement which they have repeatedly made and I was here right through most of the speeches. including that of Mr. Yeshwant Sinha whom I did not disturb though I disagreed with many, many points. I would like to answer him. He started by saying that the Congress must admit that this was an overwhelming vote for a change. Madam, I would like to ask the hon. Member on the other side, was it a vote for change? Was it a vote for stability or did the people of this country in their maturity give a vote for instability? I would like to give the voting figures here and the way they say that the whole country has voted against the Congress, Rajiv Gandhi and for change. I am as much an Indian and a part of this country and I come from the South and in the South, Madam, where they made a here of Mr. Ramakrishna Heede who in my State could win one seat out of 28 seats Here is the DMK which talks so much, could it win one seat? The Member is not here. He lost by 1|1|2 lakhs votes whe he contested The talks here everyday. And there (S).got the Congress. one Member party, one Cabinet rank all right What is the other Member of the National Front Government

which they are talking about? Madam. I am asking you what happened to the Telugu Desam party? We call him the great Drama Rao, Mr. N.T. Rama Rao, in the South. What happened to his party? Two Members got elected to the other House. They are talking about overwhelming vote for change...(Interruntions)...

SHRI R. S. NAIK (Karnataka): It is not because of the Congress efforts.

SHRIMATI MARGARET ALVA: All right. Nobody could come back this time. The Janata Dai will not get a single seat anywhere from Karnataka.

Madam, I would like to go further and talk about the percentage of votes. I would tell you, the National Front, the four groups which formed the National Front, polled down 21.75 per cent, of the votes cast. I would like to tell them, on the other hand. the Congress and its allies polled 42.65 per cent of the votes cast, exactly double the votes the National Front polled and it has now turned out to be a three-legged stool because the BJP has got 11.63 per cent of the votes. As long as it them they will prop them up. Left Front has got altogether 10.48 per cent of the votes. What is all this big talk about change? The overwhelming number of the people who voted have still voted for the Congress all over the country.

SHRI SUKOMAL SEN (West Bengel): But you are not here.

SHRMATI MARGARET ALVA: That is because of the numbers game which you have played. The CPM can sit with its mouth shut for the present. I would like to see them sit permanently with their mouth chut. I know what you talk in the lobby what you talk in the Central Hall. You have come to a stage where you don't talk on 'Panama' in the House but have to issue a press statement outside so that the people of this country may understand your stand To clarify your position You do it be

[Shrimati Margaret Alva]

cause here you cannot do it. You have now got to go to the press and say that this is the stand of the CPI and the CPI (M). We call it an invasion. You do not call it an invasion.

I call it an invasion, But you have to oppose me. It suits you. Then you go and address the press conference. ... (Interruptions) ... Madam, but I am rather confused with the stand of my friends of the Left. We do not know whether they are following the Romanian line, the Chinese line, the Moscow line or the East European line We are very confused. I realise how confused they are. But at the moment, the only line they are following is the National Front - BJP line and they seem to be very happy with it. I wish them luck. (Interruption) Because you are obsessed with the Congress I am not obsessed with you. You are supporting them. (Interruption), I am saying, you are happy doing it. So, say, yes, you are happy. Why are you contradicting it? As long as you are happy, I am happy, Madam, none of these parties have got any seat from the North-East. All the seats from the North-East have come to the ress. (Interruptions) . . .

SHRIMATI BIJOYA CHARRA-VARTY: Election in Assam could not be held.

shrimati margaret alva: I am saying that every seat which was contested in the North-East, has gone to the Congress. When we have elections in Assam, then you can say something. That is a different matter. Madam, the way they are going, they will go the Telugu Desam way. So, just watch. I would like to say that the Congress today has emerged as the only national party in this country with MPs from every State except, of course, Rajasthan', where we have lost. We are the only one party from Jammu and Kashmir to Kerala, from

Arunachal to Kutch, we have got MPs representing people which none you can do. You are a conglomeration of regional parties put together where the leaders of each one of these national parties have been discredited and I am talking of the National Front. I am not talking of you. You are not yet in the Government. please sit down. I am talking of the, National Front parties. There are four of them and not one of them has been able to maintain its credibility Madam, I would like to quote from . the President's Address here and come to the second part of it, where they are talking about presenting an alternative model of governance and development. Are you planning to change the basic features the οŧ Constitution? Are you planning a new system? You can of course. the bureaucrats. You can bring more and send out more. You bring more people into the Planning Commission once it does not The Planning suit you. Commission - I will come to it later-Madam, has been taken over by Independent Initiative' and how independent that initiative was, I will tell you in a couple of minutes. But the point is what we have before us as the Government, is what was called the other day, much to their anger, but I would like to repeat it. "a two-headed three lenged monster. You have got a Deputy Prime Minister and а In fact, in the new Prime Minister. model of governance which we saw emerging Madam, we had the oathtaking postponed twice on the national network after people were told that they were going to have their , The Deputy oath-taking ceremony. Prime Minister was so afraid that the Prime Minister might change his mind later that he insisted on taking the cath as a Debuty Prime Minister. He was afraid that when the Prime Minister went out of Rashtrapati Bhavan, he might change his mind. Mr. Yashwant Sinha, one of our Members, had to walk out of the oath

taking ceremony because he was slighted. His name was announced. I was watching and he did not turn up.

Madam, what has been happening? Unfortunately, Mr. Ram Jethmalani is not there. In the whole process, the poor man got beaten up outside the house of one of their senior leaders... (Interruptions)...

SHRI SUBRAMANIAN SWAMY: He was not beaten up but his shirt was torn.

SHRIMATI MARGARET ALVA: I saw much more than that

SHRI DIPEN GHOSH: What is the meaning of saw more than that"?

SHRIMATI MARGARET ALVA: What we saw on the TV because of what you call the open policy. We certainly saw more than his shirt being torn.

Madam, this is the new Govarnment that he has brought in I would like just to mention two or three points on that. The contradictions have already begun to emerge. They are talking about a Government by consensus I am calling it a Government of compromises and a Government of contradictions. I would like to ask here, Madam, since the Minister says he is going to intervene and speak, whether he subscribes to all points of view which have been publicly expressed by different leaders of the different parties over the last few days. Mr Advani has, the day before yesterday, said that all the larger States must be divided into small States. This is his demand. The next thing he said is: "We want immediately the introduction of a common civil code". Would you please tell us if this is going to be you'r policy also? Madam, now comes the third point. Today it was clarified in the House by leader of the CPM that they do not agree with the formulation that has been put up as far as the right to work is concerned. He clarified here that they do not subscribe to that formulation. They wanted it as a fundamental right in the Constitution and the Janata Dal has gone back on its election manifesto. It was claimed that they have gone back on the commitment made in the manifesto. Even the Prime Minister has made this commitment in his first message to the nation about the Constitutional right to work.

Madam, then comes the question of the Planning Commission and its role. We have been listening to debates on the TV. I would like to know whether. the CPM subscribes to all that the Planning Commission is claiming as its new role. Then comes, Madam, the great statement by the Chairman of the National Front. In his frustration he says, "The Centre is a myth. It does not exist," Mr. N.T. Rama Rao has made a statement that the Centre as a concept is a mythot it does no exist; it has no territories its territories are the territories of the States and the Centre has no territories of its own: it is only a conglomeration of the States: so the Centre as a concept is a myth." Do they subscribe to this? Ha is their Chairman, still the Chairman of the National Front, Madam, then comes the statement which a very few people hava taken note of and they are, of course, supporting their Government. Bimal Khalsa has made a statement the other day saying "Why Khalistan? Khalistan is where Khalsa is." In other words, where Khalsa is today is also Khalistan as far as they are concerned and says that there is no need for them to fight and they are already there. These are the statements which are coming out, Madam, and they talking of an alternativa model of Government and we have seen it in action in the last three weeks. Born of deceit, we saw what happened following that, how the Prime Minister was elected and who said what.

Ultimately it was the Tauji who nominated the Prime Minister And Madam, when his son becomes the Chief Minister, oath-taking is in Delhi because they were in such a hurry to swear him in before they changed their mind. And the Chief Justice had to be to Delhi...(Interruptions). I am very sorry. The Governor had to be brought to Delhi to administer the oath in Haryana Bhavan in Delhi for the new Chief Minister who happened to be the son of the Deputy Prime Minister whom they have installed. This is the family tradition that is being followed. I don't need to say more about

Madam, I would like here just to say something about the new model of the Planning Commission. We have heard a debate the other day. We have heard about various things. Here are the people who are talking about corruption-free life, about new standards in public life, about morality. But here is a man who has literally left the coffers of Karnataka empty, if I may use this term for Mr. Yashwant Sinha in return for his compliments.

SHRI YASHWANT SINHA: You don't belive what Mr. Chavan says.

SHRIMATI MARGARET ALVA: No. I am believing what you said. Madam, since he talked about the coffers being empty, I said I would use the same expression. And the man who has been facing so many charges before commissions of inquiry-I do not want to name any body-charges of corruption, court orders, gets promoted as the Deputy Chairman of the Planning Commission. He gets promoted as the Deputy Chairman of the Planning Commission! ... (Interruptions) ... Having ruined Karnataka ... (Interruptions) ...

SHRI SUBRAMANIAN SWAMY: You must admit that he is an expert in planning for commissions... (interruptions)...

SHRIMATI MARGARET ALVA: Yes, that is the story. Thank you for the clarification Madam, perhaps he is an expert in planning for commissions and that is why he has been brought...(Interruptions)...But I am telling you today one thing. I come from Karnataka and I have the greatest respect for my state leader who has been elected from Karnataka. I have never attacked anybody unless I have differences on policies. I will say one thing. Here is a man who appointed a think-tank with Mr. L.C. Jain. Their leader appointed a think-tank and Madam the moment they came to power-you can look into the records and the Leader of the House will bear me out-you know what the job was that was given to it? A notification was issued to review and recast the policies of the previous Congress(I) Government in Karnataka! They meddled, they tampered, they changed, they recast, and they left a mess behind. After six years, the people have told them, "Go home." Now, this Mr. Hegde and Mr. L. C. Jain have been brought into the Planning Commission and you know where they will take the whole country...(Interruptions)... Who is Mr. Rajni Kothari? I am not saying any word about anybody personally. But you look into the history of the last eight or ten years and see how many of them have been involved in what kind of inquiries and before . which commissions. And you are talking about a clean public life and you are teaching us that you are bringing about a new model of governance! Look into the background and then tell me, with your hand on your heart. I am not saying this to anybody else, but I am saying this to the Leader of the House because he knows the whole history. Tell me, Sir, if you are not convinced that what they did in Karnataka they will do for the whole country...(Interruptions)... If it were not so, I will

congratulate you in advance. But look into what has happened m Karnataka. In the name of what is called the Gandhian economy, in the name of Gandhiji, they ruined the institutions and, today, they are going to play with the Planning Commission and they want to make sure that they have Constitutional justification for their action... (Interruptions)...

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SHRI R. S. NAIK: Is it fair on your part to say all this? ... (Interruptions...

SHRIMATI MARGARET ALVA: You don't get agitated... (Interruptions)... Please sit down... (Interruptions).... Why are you getting agitated? You don't teach me anything about Karnataka. Please sit down.

Now, so much has been about violence during the elections and so much has been talked about the violence in Amethi. Yesterday, you were all saying something and I am asking you one thing now. There is an outfit called, the Independent Initiative. Why was that Independent Initiative only present and was sitting in Amethi only and why did it not go to other constituencies?... (Interruptions)... Why did they not have their representatives in Mamata Banerjee's constituency or in Mr. Priya Ranjan Das Munshi's constituency or in some other constituencies to see what was happening? Or, why were they not there in Punjab to see what was happening during the elections? Were they there? No. They were there in Amethi to protect Mr. Rajmohan Gandhi. Mr. Rajmohan Gandhi, I know, has the great name of a family which I respect and honour. But is it or is it not a fact that this Mr. Rajmohan Gandhi—I would like to ask my friends in the CPI(M) and in the CPI whether they know or not-was the international representative of the MRA, that is, Morel Rearmament Movement, which was banned in this country, which was identified as a CIA outfit and which was banned from operation in this country? ...(Interruptions)... I as a University student was told that MRA was banned in this country. ...(Interruptions)...

SHRIK. G. MAHESWARAPPA (Karnataka): You are talking about Mr. Rajmohan Gandhi... (Interruptions)... Should I say something about your leader, Mr. Rajiv Gandhi? (Interruptions).

SHRIMATI MARGARET ALVA: You sit down... (Interruptions)... You please sit down... (Interruptions)...

SHRI SATYA PRAKASH MALA-VIYA (Uttar Pradesh): How can you say that? You are in the Chair?.... (Interruptions)... You are not in the Chair and you cannot say that... (Interruptions)... You are not the Deputy Chairman... (Interruptions).

SHRIMAT; MARGARET ALVA: I will repeat what I have said... (Interruptions)... I will repeat what I have said... (Interruptions)... I am not yielding. In case you have not heard me, I will repeat that he has been hundred per cent associated with MRA and if you do not know it, have a look at what the MRA was and why it was banned in India. This is the man who was behind the MRA and, today, we are told that he is a Gandhian here!...(Interruptions)...

SHRI K. G. MAHESWARAPPA: Can I say something about your leader?... (Interruptions)... Can I sa something about your leader when he was staying in England?... (Interruptions)... Can I tell a story about your leader?... (Interruptions)...

SHRIMATI MARGARET ALVA: I will not yield... (Interruptions)... I am not yielding... (Interruptions)... I do not yield to him. It is my time. (Interruptions).

THE DEPUTY CHAIRMAN: I will request hon. Members not to interrupt. Every party has got its time. Let every Member put their views. Let the people decide. You cannot

[The Deputy Chairman] interrupt. Your party has got time, Please speak what you like. I will not allow anybody to interrupt. Whoever is on legs, please let him speak. Let us keep the dignity of the House. (Interruptions). Please sit down. Do not argue with the Chair. Otherwise you know what I will do to you.

SHRIMATI MARGARET ALVA: Madam, if I have said anything unparliamentary, you may expunge it. I know what I am talking. I will produce documents...(Interruptions).

SARDAR JAGJIT SINGH AURORA (Punjab): On a point of order,

THE DEPUTY CHAIRMAN: No point of order.

SHRIMATI MARGARET ALVA: I am not yielding my time. (Interruptions).

THE DEPUTY CHAIRMAN: I will allow you after she finishes. (Interruptions). What is your point of order?

SARDAR JAGJIT SINGH AURORA: Is it permissible to pass scurrilous remarks about people who are not present in the House? That is what I want to know. If you think it is right, it is okay.

THE DEPUTY CHAIRMAN: If there is anything which is unparliamentary I will be responsible, if there is anything unparliamentary, I will not allow it. You don't interrupt the House.

SHRIMATI MARGARET ALVA: If I said anything false, I will withdraw it. I will produce evidence. I have got documents, including their writings.

Madam, they have talked about amendments to the Commissions of Inquiry Act and permission for withholding information from people and from Parliament. They have also

spoken about amending the Official Secrets Act. Madam, I suppose it is not something new, when secrets of Cabinet meetings, of decisions, bethe market; when came a talk of certain people who gave up their oath of secrecy which they solemnly took Constitution, in Rashtrapati Bhavan, claimed that they are putting public life right, having broken the joint responsibility concept of Cabinet Government; and who were made heroes by the Opposition simply because they betrayed faith and confidence which had been placed in them as members of the joint team. But, Madam, I would ask you what has been asked before, why did the Home Minister yesterday refuse to answer a single question on the issue of the kidnapping of his daughter by saying that these matters he cannot d'sclose for security reasons. When it comes to answering questions, he said: "for strategic reasons I cannot disclose." He was not prepared answer a simple question about how a Judge of Allahabad was allowed to come and negotiate with terrorists, with so called anti-national elements, whom you call anti-national, for the release of his daughter. Can a sitting judge of the High Court of another State, on his own, without being called. without being cleared, start negotiating with an international terrorist gang in Jammu and Kashmir release of the girl? for the authorised it? He made a statement which is on record. He said that only one person was authorised to negotiate and that was the Chief Secretary of Jammu and Kashmir. How was that Judge authorised? I will ask the hon. Minister, since he is going to speak. Madam, is it or is it not a fact that there were three letters written to the Central Government by the Governor of Jammu & Kashmir, Mr. Jagmohan, saying that this man is dabbling in underground terrorist politics and he must be removed from Jammu and Kashmir, and these letters are on the files of the Home Ministry? You ask Mr. Mufti to place them here in the House. Is it not a fact that on

the basis of these letters the Central Government had transferred him out of Jammu and Kashmir to Allahabad? Today you take the same man and make him negotiate with them, which means that you are a party... (Interruptions). You took him back. He was sent out of Jammu and Kashmir because Jagmohan had asked that he be transferred out. When we came to know about it, he was transferred. Why then did you get knowing his background and why did you involve him in these negotiations and gave him respectability and gave him a chance to go back and show that he is a great hero? Who authorised him? Your Home Minister says that they did not authorise anybody. Then how did this man go and how were the special planes used to fly these people up and down? Who naid for them? Who provided them? How did they go up and down? I would like this Government, this open Government, to tell us about it. Home Minister said that he could not give this information for strategic reasons. And this is the open Government which is going to amend the Official Secrets Act and Commissions of Inquiry Act. They said that all information must come before Parliament. Bring it. Let us see how from now onwards you will say that this, in the national interest, cannot disclosed. Bring it all before us. When it suits you, you say that you don't want Commissions of Inquiry and let the law take its course knowing that the law takes ten years in the normal course to go to the in the meantime and be fought with elections can vilification campaign कोर्ट में अल रहा है। ग्रभी नो कछ हो रहा है। म्बीहर में क्रो रहा

You have tried it. You have done it for two years. I will ask you one thing today. You were harping on your so-called big disclosures in the Hindu day in and day out

हिन्दू ने यह कहा, हिन्दू ने डिस्कटर किया, स्नीडन में भाषा ! Every there was the Hindu being quoted. And I will tell you today that the only newspaper in the South which which people read is the Hindu. Every home in the South reads Hindu. And everyday Ram and Hindu appeared on the front page. Rajiv, scandals, everything, Sonia, Italy.

पूर्त दुनियां का उस में विदा! People took it and put it in the waste paper basket and voted Rajiv Gandhi and voted Congress. Let me tell you that Hindu is not read in U.P. or in Bihar or in Punjab or in Orissa. The Hindu is read in the South. It is a newspaper of the South. Even Mr. Gopalsamy will agree with me.

SHRI SATYA PRAKASH MALA-VIYA: It is published from Poona also.

SHRI V. GOPALSAMY: Your argument is malicious. The poor people voted against you,

SHRIMATI MARGARET ALVA: Everything that was written in Hindu was supposed to damage Rajiv Gandhi and the whole South made him a lion. They have been suggesting in South that Ram should now go and settle down in Switzerland or elsebecause that is where his where sources lie and probably that is where his support comes from. Not from the from the thinking South and not educated people of the South You may be a part of it or you may not be a part of it, Mr. Gopalsamy. But that is the truth. (Interruptions).

Madam, I do not want to take more time I am coming to only two points. One is about H.R.D. which was raised just now. The Ministry of Human Resource Development was created. It had a tremendous task before it to really go into the aspect of development of the people of this country. They have been talking about individual dignity, bringing people to the fore and so on and so forth. But they have not found a full-time Minister to look after H.R.D., education and women and children. I know what the do with they are going to ₩e have Department Women's

[Shrimati Margaret Alva] already read that they are transferring it back to Welfare. Madam, this will be a reversal of the 15 years of battle of the women's movement and saying good bye to development for Women and reverting to welfare of women. We have reached a stage where women have to be a part of developmental process in countries. India used to be hailed as being in the lead as far as the developmental programmes wamen were concerned. (Interruptions). I know that you won't certainly like me to talk about them, though I know what you would like to do about them.

Madam, I just want to say one thing. If you are going back on this concept, I would certainly like to know what their intentions about the Department of Women are. You are talking about Seoul, I am coming to it. I will tell you that we had inherited a Department where there was absolutely nothing. It was Rajiv raised our budget for Gandhi who sports from 13 crores of rupees to 200 crores of rupees in 1985 in this Plan. It was Rs, 200 crores for the first time.

SHRI V. GOPALSAMY: You are accusing Madam Gandhi's Government.

SHRIMATI MARGARET ALVA: I am saying that these are the facts which you cannot hide that no Government had given the type of importance to sports development which the Rajiv Gondhi Government gave. From Rs. 13 crores, it was increased to Rs. 200 crores.... (Interruptions). Madam, you do not know anything about sports.

SHRIMATI BIJOYA CHAKRA-VARTY: I am a sports woman myself.

Mary be 20 years back. It has changed since them. Let me tell you one thing that sports today is not a pastime. It Competitive sports is a full-time Competitive sports is a full-time

scientific training system and you cannot do it by not having this introduced from the primary school stage which we for the first time have done through our New Education Policy and our national sports policy...

SHRI DIPEN GOSH: That is why you took more officials than sports boys and girls to Seoul

SHRIMATI MARGARET ALVA: You don't know. You wanted your son to go. Don't you talk like that. You came to me with your son. Now you are talking about the non-officials going. Don't you provoke me to talk like that.

SHRI DIPEN GHOSH: I say that is why you took more officials than sports boys and girls to Seoul (Interruptions). The number of officials are more than the number of sports girls and boys.

SHRIMATI MARGARET ALVA: That is what you do not know. That is how ignorant you are. Madam, I want to tell you that all the results of the last six months have shown that our plans have started taking shape. For the first time in archery, we have defeated even China and we have come out even with a Gold Cup. In athleties, we have won the highest number of medals. We have come to the top in rowing, in yachting. We have even defeated China this time and Korea about which they used to talk...

SHRI V. GOPALSAMY: What about Olympics?

SHRIMATI MARGARET ALVA: We have not yet come to the Olympic standards. It will take another 10 years to reach Olympic standars at the present stage of standards. I will tell you that much. You will have to wait... (Interruptions) So, please do not be little what we have schieved. We have achieved a little. Madam I do not want to go into the details because, as I said, I am not going to give answers like the Minister.

Finally, I want to know what your intentions are about the New Educa-

tion Policy. They want to give a good-bys to the Navodaya School system which was the only hope for the rural child, for the poor children in the rural side, for the Scheduled Caste and Scheduled Tribes and the underprivileged child getting an opportunity. They want to give a good-trye to it.

Madam, on foreign policy, a point I was to make has been mentionedthis interview by the U.S. Ambassader. We have seen the statement on Panama. We have seen the stand they have begun to take. Therefore, I would like to plead: Don't let compressine also become a part of your feereign policy. You will have to compromise at home with various forces, various parties, various opinions because otherwise you cannot survive; you have no choice. But on foreign policy, there has been a national consensus. We have always agreed on our basic principles-on the Nonalignment movement the leadership of the Non-aligned world, anti-apartheid. And we have stood for India's independence in the international world. I hope you will have the courage and the strength to stand by what India has stood for over all these years.

Madana, one point was made and I was waiting and I was hoping that the leader of the CPM would come back. He said that all that we did during the Rajiv Gandhi days was to build capitalism. Madam, I do not know whether they read or they do ment want to read. But I hope they are aware from the Budget documents and from all the documents available that the highest investment in the public setcer ever made was made by the Rajiv Candhi Government which was the highest achievement of the public sector. And I would like the Government to make a commitment 'Independent Initiative' the which is taking over the Planning Commission will increase or at least maintain the temps of growth of the public sector which was done during this time. We rationalised; we economised in the public sector; we improved efficiency. And yet, at time, we had to be tough to make them be able to compete internationally and prove their worth as economically viable units. Steps were taken for this and no Government at any time can ever ignore this. And I want therefore to say don't be obsessed with the Congress all the time. We are a party with a history. We are not a pack of cards which changes colours with every election or changes its name.

SHRI V. GOPALSAMY: You also enanged sides.

SHRIMATI MARGARET ALVA: So did you. We know how many times you have changed. Once you were with the Congress. Then you were with the Janata Party and agw with the Janata Dat adiance. We know your alliances.

SHRI V. GOPALSAMY: That is different. (Interruptiona).

SHRIMATI MARGARET ALVA: Let us see how long your present allance will hast.

SHRI V. GOPALSAMY: Do not rub on the wrong side.

SNRFMATI MARGARET ALVA: Madam, finally, I would certainly like to thank the President for his Address. After all, he is a person whom we all respect. We have great affection for him. But I would certainly also say that he had to read something which the Government had produced and I am quite certain that he could not have agreed with most of what he read in this Address. But that is a different question altogether. I do hope that this Government, I said, will have the courage to ztand by all the pronouncements it has made, though they forgot, the Prime Minister forgot, to mention Mahatma Gandhi, while he had time for many other leaders in his first address to the Nation. The President put record straight by mentioning Father of the Nation at least in his Address and I am very grateful for

[Shrimati Margaret Alva] that and I am sure he must have insisted on this on his own.

Madam, I would finally only read one sentence from the Address of the Prime Minister to the Nation when he with great affection told the people, "we do not promise you heaven, but we will be with you in helping you live in a hut." Madam, if this is their concept of development, that they will help the people of India to continue to live in a hut, I say, God save the people. (Interruptions).

SHRI V. GOPALSAMY: They are now living on platforms and footpaths. They do not even have huts. (Interruptions)

SHRIMATI MARGARET ALVA: Thank you, madam.

MESSAGE FROM THE LOK SABHA The Appropriation (No. 6) Bill, 1989

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Appropration (No. 6) Bill, 1989, as passed by Lok Sabha at its sitting held on the 26th December, 1989.

The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

Sir, I lay the Bill on the Table.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS (Contd)

भी भारिक मोहम्मद खान : माननीय उपसभापति जी, अभी विनक्ष की तरफ श्री शंकरराव चब्हाण जी बोल रहे थे। ज्व मैं यहां पहूंचा तो मैंने श्रीमती मान्ग्रेट भारता को सुना। यह मेरा सौभाग है कि मुझे श्री शंकरर व चब्हाण जी ग्रंर जनके साथ शाल्वे साहब, जो उनने पर्ले वे ले, उनके साथ मुझे कि म करने का मोकः मिला है। मैंने उन वहुं सीखा है। मेरे दिल में उनके लिए बहुं सम्मान है ग्रीर धर्मसंगट की मेरी स्थिति है ग्रीर वह इ लिए कि यह न केवल वरिष्ठ रा नी ि है, बल्कि जी कि मैंने कहा मैंने इन सीखा है। तो इनकी गुरू की स्थिति है, लेकिन भारतीय परम्परा में यह हिंगे एक नहीं हो रहा है। इमने पहले भी हुग्न है।

महाभारत की लड़ाई व शरू हुई, तो श्रर्जन ने कहा - सामने भीवम पिरामह मेरे गुरू हैं, मैं कैं। तीर इल क। श्रीर उप किंकते विमुद्धा की स्थिति में जैता कि अर्जुन ने अपने आपको पान था, गीता के पूरे भठारह अध्याय उ जिक्किवंब्य विमृद्ा की स्थिति । निकलने के लिए ही... ंहों गुरू का मोह छोड़कर, रिक्<mark>तेदारी</mark> का में हे छोड़ कर श्रानेयन का मोह छोड़ कर धादमी को कर्त्तब्य का बोध कराया ाता है। भाननीया उप सभाकि जी, मैंने जो कुछ यहां सुनातो हमारे गांवों में छंटी सी मिगल देते हैं कि कोई पटवारी जो मीन का हि ब-किलाब रखना है, बर गत के दिनों मैं प्रपने परिवार के अध्यक्ता । जा नदी पार करनी थी उसने किसी से पूछा कि नदी कितना गहरो है। उसे बताया गया, जो भी बताया गया कि 14 या 15 फूट गहरी है। उसने हिसाब लगाया कि मेरे लंबाई इतनः मेरी पत्नः के लंबाई इतनी मेरे बच्चों को लंबाई इतनी, कुल मिलाकर 20 फूट की हमारी लम्बाई है। इसलिए हम नदी पार र जार्येगे। वह नदी में उतर गया। सब बह गये। िसी तरह हाथ मार कर िनारे पर पंहुचा और वह दूसरे किनारे पर पहुंच गये ठीक मारग्रेट ग्रल्वाजी की तरह उसने कहा कि हिसाब ज्यों का स्यों कुनबा डुबा क्यों? बिल्कुल टसी तरह कि हिसाब तो बिल्कुल ठीक है म।ग्रेट श्रल्वाजी ने...(**व्यवधान**) श्रभी जरा बोलने दी जिए। योड़ा सा सून ली िए श्राप जरा दि। थाम कर बैठो, बारी ग्राई... 'अथवधान में ग्रभी बतात। हुं कि श्रापका जाय छोड़ने पर क्यों म बुर